

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMA

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORSRESPONDENTS

**REPLY/ RESPONSE ABOUT COMPLIANCE ON
BEHALF OF RESPONDENT NO. 10 I.E. M/S MAA
PITAMBARA COLDSTORAGE**

(FORINDEX:-Kindly See Inside)

NEW Delhi

Dated: 31.07.2024

FILED BY

Shariq

Mansi

S.A. ZAIDI & MANSI CHAHAL
ADVOCATES

CHAMBER NO.-7, TRISHUL TOWER
KAUSHAMBI, GHAZIABAD, U.P

Mob: (M): 8377863559

Email: mansichahal104@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMA

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORSRESPONDENTS

INDEX

<u>S. NO.</u>	<u>Particulars</u>	<u>Pages</u>
<u>1.</u>	Reply/Response about Compliance on behalf of Respondent No. 10 i.e. M/s Maa Pitambara Cold Storage.	1 - 11
<u>2.</u>	The True Copy of the Receipt of Deposit of EC with the UPPCB is annexed herewith and marked as ANNEXURE A/1.	12 - 22
<u>3.</u>	The True Copy of the Test Report of Ammonia Plant dated 25.04.2023 & 30.12.2023 along with photographs of water sprinklers & safety toolkit, fire system & fire cylinder etc is annexed herewith and marked as ANNEXURE A/2.(colly)	13 - 24
<u>4.</u>	The True Copy of the Disaster Management Plan is annexed herewith and marked as ANNEXURE A/3.	25 - 71
<u>5.</u>	The LPG connection	

	document dated 22.12.2022 along with the photographs showing stack height of the DG set are annexed herewith and marked as ANNEXURE A/4.	72-73
<u>6.</u>	The True Copy of the Air/Water consent is annexed as ANNEXURE A/5	74-79
<u>7.</u>	Vakalatnama.	80

FILED BY

NEW Delhi
Dated: 31.07.2024

Shariq
Mansi
S.A. ZAIDI & MANSI CHAHAL
ADVOCATES
CHAMBER NO.-7, TRISHUL TOWER
KAUSHAMBI, GHAZIABAD, U.P
Mob: (M): 8377863559
Email: mansichahal104@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMAAPPLICANT
VERSUS
STATE OF UTTAR PRADESH & ORSRESPONDENTS

**REPLY/ RESPONSE ABOUT COMPLIANCE ON
BEHALF OF RESPONDENT NO. 10 I.E. M/S MAA
PITAMBARA COLD STORAGE**

TO,

THE HON'BLE CHAIRPERSON
AND HIS OTHER COMPANION JUDGES
OF THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

MOST RESPECTFULLY SHOWETH:-

1. That the Respondent No. 10 i.e. M/s Maa Pitambara Cold Storage is filing the present Reply/Response regarding the compliances made by the unit in respect to the shortcomings/ defects as pointed out by Joint Inspection Committee in its Inspection dated 18.01.2023.

2. That it is humbly submitted that the answering respondent has also deposited the environmental compensation of Rs. 1,25,000/- (One Lakh Twenty-Five Thousand Rupees Only) on 15.03.2024 imposed upon the unit.

The True Copy of the Receipt of Deposit of EC with the UPPCB is annexed herewith and marked as ANNEXURE A/1.

3. That the answering respondent has made the following compliances with regard to the shortcomings/ defects as pointed out by Joint inspection committee, which are explained as below:-

I. Water sprinklers on ammonia gas pipeline were found to be dissolve/ control of ammonia leakages during disaster case, but facilities like safety masks, helmets, hand gloves, spectacles, safety shoes etc were not

found during the visit:- It is humbly submitted that the answering respondent has repeatedly tested his ammonia plant from ISO & NABL accredited and MOEF & CC and UPPCB recognized laboratory namely "Noida Testing Laboratories" on 25.04.2023 & 30.12.2023, in which the parameters were found within the prescribed norms. Furthermore, the respondent has also installed the water sprinklers on the ammonia gas pipeline, to ensure safety. The answering respondent has also made the arrangements of safety toolkit, fire system & fire cylinder.

The True Copy of the Test Report of Ammonia Plant dated 25.04.2023 & 30.12.2023 along with photographs of water sprinklers & safety toolkit, fire system & fire cylinder etc is annexed

herewith and marked as ANNEXURE A/2(colly).

II. As per office records, onsite disaster management plan has not been provided or sent to the UPPCB by the

Unit:-The disaster management plan has been duly submitted by the Answering respondent to the UPPCB. I t is further humbly submitted that the onsite disaster management plan is submitted every time by the answering respondent during the time of renewal of Air & water consent to the UPPCB.

The True Copy of the Disaster Management Plan is annexed herewith and marked as ANNEXURE A/3.

III. Unit has installed D.G Set with canopy for power breakup, but no facilities of gas based LPG generators found during

the visit. No exhaust height of stack of the DG Set found as per norms during the visit: - It is submitted that the unit operates DG set on LPG for which the unit took the gas connection on 22.12.2022. Moreover the unit has also maintained proper stack height of the DG set as per the norms.

The LPG connection document dated 22.12.2022 along with the photographs showing stack height of the DG set are annexed herewith and marked as ANNEXURE A/4.

IV. No rain water harvesting system was found in the cold storage & no NOC/ registration of the ground water authorities for extraction ground water provided during the visit: - It is respectfully submitted that the answering

respondent withdraws less than 10 cubic meters/day ground water, and as per the gazette notification of U.P Government dated 02.03.2021, the units withdrawing less than 10 cubic meters/day of the ground water are exempted from obtaining NOC for ground water extraction.

V. It has been informed by the unit represented that waste potatoes are sent to *gaushalas*, but no record is maintained to dispose the waste potatoes by scientifically manner:- The waste potatoes are not sent to the *gaushalas* by the units, but they are being dumped underground by digging pits, in a scientific manner.

4. That the answering respondent further undertakes that he will operate his unit/ cold storage with

utmost sincerity & safety and in compliance of the environmental norms, in future.

5. That the answering respondent has obtained all the licenses/ NOCs/ Permission from the concerned departments & authorities which are renewed time to time.

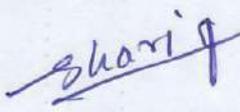
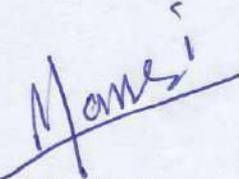
The True Copy of the Air/Water consent is annexed as ANNEXURE A/5.

6. That the present reply/ response is being made bonafide in the interest of Justice.

In view of the above reply & submissions, it is very respectfully submitted that above response about the compliance made by the Respondent No. 10 may kindly be accepted.

New Delhi
Dated 31/07/2024

Through



S.A. ZAIDI & MANSI CHAHAL
ADVOCATES

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMA

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

....RESPONDENTS

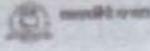
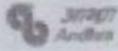
AFFIDAVIT

I Anil Kumar Sharma, Partner of M/s Maa Pitambra Cold Storage situated at Khasra No.1355, 9va kimi, Sadabad, Jalesar Road, Sehpau, District Hathras, Uttar Pradesh, presently at New Delhi do here by solemnly affirm and declare as under:

1. That I am the Respondent No. 10 in the above noted case therefore I am fully conversant with the fact of the case I am competent to sign and swear this Affidavit.
2. That the accompanying Reply has been drafted by my counsel and the same has been read over and explain to me and I say and declare that the same are true and correct.



यूनियन बैंक Union Bank of India



दिनांक Date

15/03/24

Sudabad

शाखा Branch

बचत बैंक/संचयी जमा खाता सं. Saving Bank / Cumulative Deposit A/c No.

701502010002104

के नाम जमा/of UP Pollution Control Board

नकदी / चेक के ब्यौरे Details of Cash/Cheque	राशि Amount	
	₹	P.P.
	125000/-	
Branch →		
₹ शब्दों में ₹ in Words One lakh twenty five thousand only	125000/-	

खजांची Cashier

T.C

604¹³

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

Annexure A/2 (colly)

Issued To: M/s Maa Pitambra Cold Storage

Address: Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : IAQ-271223-021
ULR No. : TC6814230000019626 F
Test Report of : Indoor Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sampling Location : Ammonia Plant
Analysis Duration : 26/12/2023 to 30/12/2023

Test Results

S.No.	Parameter	Test Method	Results	OSHA	NIOSH
1.	Particulate matter (mg/m ³)	NIOSH	0.78	15	15
2.	Sulphur dioxide (SO ₂) (PPM)	NIOSH	<1.0	5.0	2.0
3.	Nitrogen dioxide (NO _x) (PPM)	NIOSH	<1.0	25	25
4.	Carbon dioxide (CO ₂) (PPM)	NIOSH	980	5000	5000
5.	Carbon monoxide (CO) (PPM)	NIOSH	1.22	50	35
6.	Lead Content (Pb) (mg/m ³)	NIOSH	<0.01	0.05	<0.1
7.	Benzene (PPM)	NIOSH	<0.1	1.0	0.1 ^a
8.	Toluene (PPM)	NIOSH	<0.1	200	100
9.	Xylene (PPM)	NIOSH	<0.1	200	100
10.	Ammonia	NIOSH	Nil	-	-

OSHA-Occupational Safety & Health Administration.

NIOSH-National Institute for Occupational Safety & Health.

a - Potential Carcinogen

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer.

Checked by

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

605

14



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s Maa Pitambra Cold Storage

Address: Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : AAQ-271223-022

ULR No. : TC6814230000019627 F

Test Report of : Ambient Air Quality

Service Request No : NTL/SRF/12/23-010

Service Request Date : 24/12/2023

Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (North)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	81.60	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	47.05	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.26	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.70	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-LX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg/m ³	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng/m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

Checked by
A. Jais
CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Analyzing for an Assured Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Issued To: M/s Maa Pitambra Cold Storage

Address: Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : AAQ-271223-024
ULR No. : TC6814230000019629 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (East)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

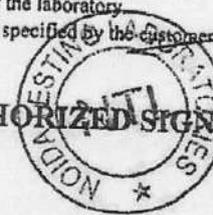
S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	81.66	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.20	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.97	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.28	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



Analyzing for an Assured
Future

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

16

20

Issued To: M/s Maa Pitambra Cold Storage

Address: Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : AAQ-271223-023
ULR No. : TC6814230000019628 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (South)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	83.18	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.09	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.50	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	17.20	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg/m ³	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng/m ³	1.0

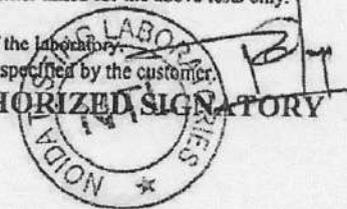
Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

Hyal

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

17 21

Issued To: M/s Maa Pitambra Cold Storage

Address: Sadabad- Jaishar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : AAQ-271223-025
ULR No. : TC6814230000019630 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (West)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

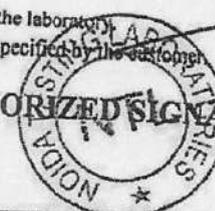
S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	80.42	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	46.16	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.95	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	18.22	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg/m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng/m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301
Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE
E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

609

18



NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE	
Issued To: M/s Maa Pitambra Cold Storage	Report Code : IAQ-200423-06
Address: Sadabad- Jaleshar Road 9 th K.M. Stone Gata No. 1355 Sahpau, District- Hathras	ULR No. : TC6814230000006223 F
	Test Report of : Indoor Air Quality
	Service Request No : NTL/SRF/04/23-025
	Service Request Date : 19/04/2023
	Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On	: 20/04/2023
Sample Drawn By	: NTL Representative
Sampling Location	: Ammonia Plant
Analysis Duration	: 20/04/2023 to 25/04/2023

Test Results

S.No.	Parameter	Test Method	Results	OSHA	NIOSH
1.	Particulate matter (mg/m ³)	NIOSH	0.62	15	15
2.	Sulphur dioxide (SO ₂) (PPM)	NIOSH	<1.0	5.0	2.0
3.	Nitrogen dioxide (NO _x) (PPM)	NIOSH	<1.0	25	25
4.	Carbon dioxide (CO ₂) (PPM)	NIOSH	864	5000	5000
5.	Carbon monoxide (CO) (PPM)	NIOSH	1.16	50	35
6.	Lead Content (Pb) (mg/m ³)	NIOSH	<0.01	0.05	<0.1
7.	Benzene (PPM)	NIOSH	<0.1	1.0	0.1 ^a
8.	Toluene (PPM)	NIOSH	<0.1	200	100
9.	Xylene (PPM)	NIOSH	<0.1	200	100
10.	Ammonia	NIOSH	Nil	-	-

OSHA-Occupational Safety & Health Administration.

NIOSH-National Institute for Occupational Safety & Health.

a - Potential Carcinogen

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer.

Checked BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

Analyzing for an Assured Future

TEST CERTIFICATE

19 23

Issued To: M/s Maa Pitambra Cold Storage
Address: Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : AAQ-200423-07
ULR No. : TC681423000006224 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (North)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 20/04/2023 to 25/04/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	80.36	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.12	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	7.95	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	15.05	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg/m ³	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng/m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301
Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE
E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

611

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

20

24

Issued To: M/s Maa Pitambra Cold Storage**Address:** Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras**Report Code** : AAQ-200423-08
ULR No. : TC681423000006225 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023**SAMPLING & ANALYSIS DATA**

Sample Drawn On : 20/04/2023
 Sample Drawn By : NTL Representative
 Sample description : Ambient Air
 Sampling Location : At Plant Site (South)
 Sampling Plan & Procedure : SOP-AAQ/08
 Analysis Duration : 20/04/2023 to 25/04/2023
 Average Flow Rate of SPM (m³/min.) : 1.15
 Average Flow Rate of Gases (lpm) : 1.0
 Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
 Weather Condition : Clear

TEST RESULT

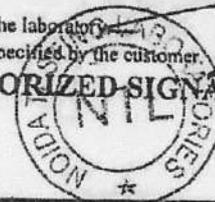
S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	81.60	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.25	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.19	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.45	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg /m ³	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

Apeel

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

Analyzing for an Assured Future

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

21

Issued To: M/s Maa Pitambra Cold Storage

Address: Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras

Report Code : AAQ-200423-09
ULR No. : TC6814230000006226 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (East)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 20/04/2023 to 25/04/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	79.24	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.06	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.15	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.02	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg /m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

NOIDA TESTING LABORATORIES

(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

22

Issued To: M/s Maa Pitambra Cold Storage**Address:** Sadabad- Jaleshar Road 9th K.M.
Stone Gata No. 1355 Sahpau,
District- Hathras**Report Code** : AAQ-200423-010
ULR No. : TC681423000006227 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023**SAMPLING & ANALYSIS DATA**

Sample Drawn On : 20/04/2023
 Sample Drawn By : NTL Representative
 Sample description : Ambient Air
 Sampling Location : At Plant Site (West)
 Sampling Plan & Procedure : SOP-AAQ/08
 Analysis Duration : 20/04/2023 to 25/04/2023
 Average Flow Rate of SPM (m³/min.) : 1.15
 Average Flow Rate of Gases (lpm) : 1.0
 Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
 Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	78.86	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.02	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.40	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.20	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg/m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng/m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
- The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

CHECKED BY

AUTHORIZED SIGNATORY

Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

SAFETY TOOLKITS, WATER SPRINKLERS, FIRE SYSTEM & FIRE CYLINDER ETC.





M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - DMP-2023

DISASTER

MANAGEMENT PLAN-2023



M/s MAA PITAMBRA COLD STORAGE

GATA No.1355, JALESAR ROAD, SAHPAU, SADABAD
DIST. HATHRAS - 281307 U.P.

FEB-2023

Audited By

Yantrik Engineering Safety Services

J.K. Colony Kanpur

Mimes

Yantrik Engineering Safety Services
M-5, J.K. Lon Colony
Kamia Nagar, Kanpur
Mob. 9935054570

M/s MAA PITAMBRA GOLD STORAGES

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - DMP-2023

TABLE OF CONTENTS

S No.	CONTENTS	PAGE No.
1.	Objectives	4
2.	Introduction	5
3.	General process Description.	6
4.	What is site emergency & Types	7
5.	Hazard potential areas	8
6.	Maximum Inventory of Hazardous substances	9
7.	Name of the product, Intermediates & utilities used	9
8.	Facilities for emergency handling.	10
9.	Fire Pump House	11
10.	Emergency assembly points.	11
11.	Emergency Siren	13
12.	Emergency Control Center	14
13.	Emergency First Aid Center	14
14.	Emergency measures	15
15.	Key contact personnel during emergency	16
16.	Particulars of occupier and Factory Manager	17
17.	Roles & Responsibilities of Key personnel	17
18.	List of Important internal telephone numbers & address	25
19.	Governmental officials contact Nos.	25
20.	List of neighboring industries.	25
21.	List of Important External telephone numbers	26
22.	List of nearby Hospitals	26
23.	Action is to be taken in case of Fire	28
24.	Actions to be taken in case of Ammonia gas/vapor leakage from pipe line / flange / gasket etc	28
25.	Action to be taken in case of Ammonia fire	29
26.	Action to be taken in case of ammonia Leakage from compressor / LP & HP receiver.	30
27.	Actions to be taken in case of vapor leakage / spillage from cylinders.	30
28.	Actions to be taken in case of Leakage / spillage LPG manifold/cylinders	31
29.	Action to be taken in case of Hazardous Waste Leakage's/Spillage's	32

M/s MAA PITAMBRA COLD STORAGE
 G.VIA No.135 JALESAR ROAD, SAHPAL, SABABAD,
 DIST-HATHRAS -281107 U.P.

MAA PITAMBRA - OMP-2023

30	Actions to be taken in case of Fire/Personnel	30
31	Emergency arising on account of equipment failure	33
32	Action to be taken during natural calamities	33
33	Do's and Don'ts in case of Emergency	34
34	List of Fire Fighting Items	Annexure-IA
35	List of ERT Members	Annexure-IB
36	List of certified First aiders	Annexure-IA
37	List of first aid box items	Annexure-IB
38	Emergency control action plan	Annexure-III
39	Site plot plan	Annexure-IV
40	Inspection checklist Ammonia Refrigeration system	Annexure-V
41	Monthly Inspection Checklist for emergency Control Room	Annexure-VI



M/s MAA PITAMBRA GOLD STORAGEES

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA IMP-2023

1.0 OBJECTIVES

The primary objective of the emergency procedure is to safeguard the life of the personnel working in the plant and the plant itself and prevent further damage to the surrounding environment. The other objectives are

- To contain & control incidents of emergency.
- To prevent the emergency from escalation and contain the same within the boundary of occurrence.
- To minimize the damage to the property & environment.
- To avoid confusion / panic and to attend the emergency situation promptly & effectively with clear cut line of action.
- To facilitate prompt Rescue operations and treatment of the injured.
- To obtain prompt external assistance if required.
- To preserve records, equipment etc. and to organize investigation into the cause of the emergency and preventive measures to stop its recurrence.
- The attainment of this objectives calls for prompt mobilization of all available resources and activating counter-emergency procedures by all the employees.

GUIDING FACTORS:

- Identifying the nature of events and their assessment.
- Appointment of Key Personnel & defining their duties and responsibilities.
- Procedure for raising alarms and subsequent communication system.
- Communication with outside agencies, including emergency services.
- Action plan for different emergency stages and scenarios.

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAL, SADARAD,
DIST-HATHRAS -281307 U.P.

M/S MAA PITAMBRA - 020-2022

2.0 INTRODUCTION

This Site Emergency Plan is prepared with a view to control the emergency situation effectively and to achieve the above said objectives. An emergency, if not controlled may cause a disaster and a disaster may become catastrophic. Hence advance planning and proper training to each and every employee for emergency preparedness is very essential to prevent any misunderstanding and disorder during and in an emergency.

Outlines the basic course of action to be followed by M/s MAA PITAMBRA COLD STORAGE employees in case of any emergency situation arises such as major fire or explosion, chemical spills, release of toxic, flammable or hazardous chemicals or any other similar condition which may occur either in or around the plant premises.

The highest-ranking technical person present in the plant at the time of the emergency will have the overall responsibility of supervising and coordinating the course of action to be taken to tackle the emergency. Every concerned should be thoroughly familiar with his responsibilities as mentioned in this plan.

DEFINITIONS

Incident: - Undesirable event or occurrence including those that result in work-related injuries, illnesses, property damage, pollution, or other damage to the environment.

Catastrophic Incident: Any incident that results in extraordinary levels of casualties, damage or disruption severely affecting MAA PITAMBRA Cold storage stakeholders (including evacuations or negative media coverage).

Emergency: Any unplanned event that can cause death or significant injuries to employees, contractors, visitors, customers or the public or that can disrupt operations, cause physical or environmental damage, invite media or sanction from government or threaten the facility's financial standing or public image.

Emergency Response Plan: - A plan of action for the efficient deployment and coordination of services, agencies and personnel to provide the earliest possible response to an emergency.

Emergency Preparedness: A continuous cycle of planning, organizing, training, equipping, exercising, evaluating, and taking corrective action in an effort to ensure

M/s MAA PITAMBRA COLD STORAGEES

GATA No.1355 JAI ESAR ROAD, SAHPAU, SADABAD,
DIST-HATHIRAS -281387 U.P.

MAA PITAMBRA -OMP-2023

effective coordination and response during an emergency

Emergency Response: The organizing, coordinating, and directing of available resources in order to contain or mitigate the impact of an incident to prevent any further loss of life and preservation of property, minimize danger, restore normal operations of the facility, and assure responsive communications with the community.

3.0 Introduction of M/s MAA PITAMBRA COLD STORAGEES

M/s MAA PITAMBRA COLD STORAGEES is located in the Village Jalesar Road SAHPAU, Tehsil-SADABAD, Dist. Hathras Uttar Pradesh

HISTORY

M/s MAA PITAMBRA COLD STORAGEES has setup most modern, integrated foods storage at Jalesar road Sahpau, Sadabad, Dist. Hathras, Uttar Pradesh

Cold Storage Capacity- 108673.76 Kuntal

The distances from major cities as given are mentioned below

Agra	53 KM via NH 504
Mathura	42.6 KM via Hathras-Mathura road
Delhi	201.7 KM via Yamuna express.

The MAA PITAMBRA COLD STORAGEES has Approx. 09 employees on its roll (including contract Manpower) in cold storage.

04 WHAT IS SUE EMERGENCY?

Any unplanned event that can cause death or significant injuries to employees, contractors, visitors, customers or the public or that can disrupt operations, cause physical or environmental damage, invite media attention or sanction from government or threaten the facility's financial standing or public image.

Major Potential Emergency Identified two type Manmade & Natural

Manmade- (Onsite Emergency)

- Fire
- Explosions
- Release of Hazardous material Ammonia Gas/Liquid, flammable HSD
- Other foreseeable emergency like Loss of utility services, Transportation incidents, and pandemic preparedness

M/s MAA PITAMBRA GOLD STORAGEES

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-JIATHRAS -281307 U.P.

MAA PITAMBRA - DMF-2023

Natural- (Off site Emergency)

- Medical Emergency (Swine Flu, Bird Flu, etc.)
- Natural Disaster i.e. earthquake, flood, lightning, storm, cyclone etc.
- Bomb Threat
- Act of war and terrorism.

Note: For off-site emergency resulting from site activities will be controlled and managed by district authority as per local regulation as per MSFHC-1989 Rule 14 schedule 12

If any help/support required by the local authorities, site will provide all necessary support to mitigate the consequences from the Off-site emergency

05. Hazard potential areas :	
Following emergencies can occur at various locations in the Plant (See enclosed plan of factory showing Hazard Potential Areas).	
5.1 Fire & Explosion at	Ammonia storage in receiver
	Ammonia in pipe line from valve/flanges
	Ammonia L.P. & HP receiver
	LPG Manifold & cylinders Storage tanks.
	Drum storage of lube oil
	Ammonia circulation in cold storage area
5.2 Electrical Fire	Packaging material storage/empty bag
	Electrical switch yard, Main Electrical Sub Station and MCC rooms
5.3 Release & spillage of toxic/flammable/corrosive substance :	Low Pressure/High pressure ammonia receiver
	Ammonia receiver yard
	Pipeline network, flange & joint leakage
	LPG manifold & LPG cylinder

06-Flammable chemical storage

Name of chemicals	Qty in Kg(19 kg cylinders in manifold/manifesto)
LPG in cylinders	100 kg in manifold
lube oils	In container
liquid ammonia in manifold (LP&HP receiver and compressor)	5 ton (In manifold)

M/s MAA PITAMBRA COLD STORAGEES

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2023

Process flow Chart/Process description

Potato from farmer in bag - Storage in cold Room- Dispatch on demand to customer & farmer

07. FACILITIES FOR EMERGENCY HANDLING

The following facilities are available in the Factory besides the trained Fire fighters (Security & Departmental Safety Squad) and Rescue Teams round the clock which can be used effectively in case of an Emergency :-

- Assembly Points
- Emergency Control Centre
- Occupational Health Centre (first aid box and make agreement with hospital)
- Ambulance(any vehicle make a emergency vehicle to be available round the clock at plant site)
- Fire Extinguishers
- Fire Blankets
- Ring Fire Hydrant System with manual controls and emergency power supply
- Self contained Breathing Apparatus
- Spill Containment Kit./ Ammonia leakage control kit
- Fire man's Axe and Axe-Mat for electrical works.
- Aluminium Rescue Ladder.
- All other types of PPEs as per the nature of chemicals like PCV hand gloves, Pencil hand gloves, chemical resistant suit, Face shields, goggles, safety shoes, helmet & gum boots etc.
- Water Curtain System /sprinkler on the ammonia receiver recommended

PUMP HOUSE.

Water capacity for Emergency use : 100,000 liters (cooling tower)

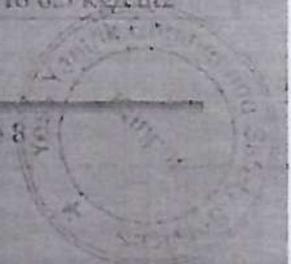
Fire Hydrant main Pump : One no.97.2 Kl./hr capacity

Linkage bore well capacity for make up : 40 KL per hours

Jockey pump : 10.8 Kl./hr

Diesel driven pump (in case of power failure): Missing but electrical driven connect with DG set in case of power failure

Note- Make Jockey pump auto mode and pressure switch setting 4.5 to 6.5 kg/cm²



M/s MAA PITAMBRA GOLD STORAGEESGATA No.1358 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - JAMP-2023

	and main electrical pump is also make in auto mode & pressure switch setting form 3-7 kg/cm ² .
	To the maintain pressure in hydrant line not less than 7 kg/cm ² round the clocks.
8.2	Ring main fire Hydrant systems, hoses with accessories are available for fire extinguishing purpose (As per factory act norm). Additionally mechanical foam MFF, Foam making nozzles, Mobile foam trolleys, Fixed single hydrants & Water / Foam Monitors are available at various critical locations. At Fire Station fire fighting accessories like CO ₂ & DCP extinguisher, water monitor, and water hoses.
8.3	All ammonia receivers are provided with Automatic sprinkler, ammonia leak detection system, fire alarm system (smoke detector, heat detector & Manual Call Points) Hydrant Points, risers, water monitors, dry sand buckets, fire extinguishers and first aid fire fighting appliances. (List is attached as Annexure-1A)
8.4	Sufficient number of trained manpower available in the plant to extinguish any fire and attend emergency. (List of ERT Members is attached as Annexure-1B)
8.5	Sufficient number of Personal Protective Equipment are available in the Safety department and at various location in the plants like <ul style="list-style-type: none"> - Self Contained Breathing Apparatus - Ammonia leaks / spill kit - Cartridge type face masks for gases such as Ammonia - Safety Helmets - Safety belt - Hand Gloves, Goggles & Safety shoes etc. - Fire Proximity suit - Flame proof torches - Ammonia torch
8.6	Occupational Health Center equipped with necessary facilities available for First Aid.
8.7	Personal vehicle nominated as an Ambulance is available round the clock to handle the emergency.
8.8	Safety Shower with eye wash fountains placed at safe place away from ammonia receiver location.
8.9	A network of intercom/mobile facility available in all departments at plant. Any message can be communicated immediately.
8.10	Fire Detection and alarm system is available in all the production buildings with local control panels and one main control panel at security gate. Main Control panel is equipped with Auto/ manual Dialer, which provide information to key personnel on activation of any of the electronic hooter.
8.11	Material Safety Data Sheets of all chemicals (ammonia) used in the plant are available at



M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD.
DIST-HATHRAS -281307 U.P.

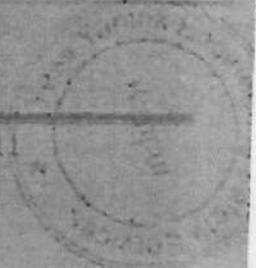
MAA PITAMBRA - DWP-2023

warehouse/ storage & Fire Safety/ security Department	
8.12	To generate power 01 no. DG set 250 KV.A at the cold storage for power back up in case power failure. All storage compartments should be provided the emergency lights. First aid fire extinguisher available inside the factory premises
	Extinguisher Capacity
	ABC 5.0 KGS 18
8.13	CO ₂ 6.8 KGS 18
	Foam fire extinguisher 09 L 0
	Note- three CO ₂ fire extinguisher at Electrical panel room and four no. ABC type fire Extinguisher should be installed at LPG (LPG manifold area)
8.14	Wind Socks (wind indicators) are fixed at Machine room (at main and cooler building)
8.15	Emergency Ammonia kits to arrest leakage of gas is also available in security site
8.16	Spill control kits - Chemical storage - Not so that spill kit not applicable
8.17	Ammonia torch & ammonia leak detector should be installed with alarm system set at 10 PPM
09.	EMERGENCY ASSEMBLY POINT : There is one assembly points designated in our factory - <ul style="list-style-type: none"> No.1 In-front of Machine room near main gate Whenever any emergency is declared, employees Except ERT members and key persons are required to assemble at assemble points, as per the decision of the Site Incident Controller & wind direction. The assembly point used during the emergency shall be monitored by a designated person admin office. To record the names and departments of those reporting there. This information should be communicated to the SITE INCIDENT CONTROLLER without delay.
10.	EMERGENCY SIREN : For emergency 01 nos. at machine room. For declaring emergency, warning siren will be blown as 07sec on -05 sec off -07sec on -05 sec off, 07sec on -05 sec off through main gate after eight communication. For declaring all clear, continuous siren for 120 second.
	EMERGENCY DIAL - Dedicated Intercom is provided at Fire Station 112 (emergency no)
	COMMUNICATION WITH FIRE PUMP HOUSE IN CASE OF AN EMERGENCY DIAL Contact NO:- 8279835858

M/s MAA PITAMBRA COLD STORAGEESGATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-JHATHRAS -281307 U.P.

MAA PITAMBRA -OHP-2025

11	11.1	EMERGENCY CONTROL CENTER (ECC): There will be two Emergency Control Centers at our site. 1. Site of cold storage manager. Site Incident Controller directs emergency action from Emergency Control Centre. ECC is equipped with 1. Adequate means of communication to areas inside and outside the plant. Site layout drawings indicating the hydrant location, safe assembly points, First aid center, surrounding community etc. 2. few copies of the On-site emergency plan 3. Note pads, pen, pencils to record message received and instructions for delivery by runners. 4. List of key personal, addresses and telephone numbers 5. Phone numbers of external agencies such as Police, Hospitals, Factory Inspectors, Local Fire station and nearby industries. 6. Few PPEs (Helmets, Full Face Cartridge marks etc.)
11.2		This is the place from where the operations to handle the emergency are directed and co-ordinate. It will be attended by the SITE INCIDENT CONTROLLER & KEY PERSONNELS.
12		EMERGENCY FIRST AID CENTER (Occupational Health Center):
	12.1	Occupation health center is available doctor only visit once in a week, only trained male nurses/first aider is available in all shifts.
	12.2	The FIRST AID STEWARDS trained by external agency - St John ambulance. Out of which at least one is available round the clock. (List of trained first aid stewards is attached as Annexure-2A)
	12.3	All likely emergency life saving medicines along with oxygen cylinder & stretchers are provided in Occupational Health Center and first aid boxes are located at various plant locations inside the premises. (List of first aid Box attached as Annexure-2A)
	12.4	Occupational health center health center is equipped with following items: With first aid box with first aid trained person Make agreement with any nearest hospital to easily handle the causality during emergency
	12.5	The record for the blood group of all individual employees is also available in the Occupational Health Center. In emergency, if blood is required, the same list can be referred.
13		EMERGENCY MEASURES:



M/s MAA PITAMBRA COLD STORAGEGATA No. 1755 JALESAR ROAD, SAHPAU, KADABAD,
DIST-HATHRAS - 281307 U.P.

MAA PITAMBRA - 0981-2025

13.1	Risk when factory is out of operation and recommended counter safety measures. Sudden stoppage of work or failure in energies distribution system due to a circuit breakdown would cause severe potential risks to the plant as well as surroundings, therefore it has to be dealt with a high degree of technical competence by the plant personnel. The actual action would depend on the real cause of the stoppage and the state of interrupted operations. A few guidelines are furnished below to give desired direction to the actions which have to be taken.
------	--

INTERRUPTION IN THE PROCESSES

In case the course of reaction deviate from normal, process stoppage has to be undertaken and under such a situation SAFETY take absolute priority over yield and output.

CHECK LIST FOR HAZARDOUS (SUDDEN STOPPAGE OF WORK)

13.1.1	All the ammonia compressor operation & valves into the equipment must be checked to ensure that they are closed.
13.1.2	All the ammonia supply valves must be checked to ensure that they are closed.
13.1.2	Apply emergency cooling if temperature of critical reactions goes beyond the defined limit.
13.1.3	As far as possible utility services to be made available to bring interrupted operation within safe and stable stages.

Key contact personnel during emergency:

14.1	SITE MAIN CONTROLLER:	CONTACT NO.	
	Mr. Anil Kumar Sharma	Office:	MAA PITAMBRA
	RESIDENTIAL ADDRESS: Hathras	Residence:	
		Mobile:	9719511481
14.2	ALTERNATE SITE MAIN CONTROLLER:	CONTACT NO.	
	Mr. Desh Deepak Admin & Plant Manager	Office:	MAA PITAMBRA
	RESIDENTIAL ADDRESS: Hathras	Residence:	
		Mobile:	9758623088

ADVISORY TEAM- SITE INCIDENT CONTROLLER:

Role of Advisory team will be to advise & assist to Site Incident Controller at the time of emergency based on their experience & knowledge.

Members of advisory teams will be -

1. Anil Kumar Sharma
2. Desh Deepak

M/s MAA PITAMBRA GOLD STORAGEESGATA No.1355 JALESAR ROAD, SAHPAL, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2023

3. Devesh Sharma
4. Yesh Sharma
5. Devendra Pratap Singh

SN	Responsibility	Main	Alternate
1	Site Main Controller	Anil Kumar Sharma	Desh Deepak
2	Incident Controller	Desh Deepak	Devesh Sharma
3	Site emergency Co-ordinator	Devesh Sharma	Anil Kumar Sharma
4	Head counting Team	Mr. Anil Kumar sharma	Yesh Sharma
5	Fire fighter	Mr. Devesh Sharma	Yesh Sharma
6	Medical Team	Mr. Devesh Sharma	Yesh Sharma
7	Rescue operation	Mr. Anil Kumar sharma	Yesh Sharma
8	Public Relation/ Facility/Security	Anil Kumar Sharma	Desh Deepak
9	Repair Team	Mr. Devesh Sharma	Yesh Sharma
10	Environment coordinator	Anil Kumar Sharma	Desh Deepak
11	Mutual Aid	Anil Kumar Sharma	Yesh Sharma
12	Remediation	Mr. Devesh Sharma	Yesh Sharma

M/s MAA PITAMBRA GOLD STORAGEES
 GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
 DIST-MATHRAS -281307 U.P.

MAA PITAMBRA -DMP 2025

15. ROLES & RESPONSIBILITIES OF KEY PERSONNS:

Once the alarm is raised, the work emergency procedure will be activated. As part of their nominated key personnel will have specified responsibilities. They should appoint their deputies to act in their routine duties in their absence. The scope of individual responsibilities is specified on following pages. (Emergency control action plan is attached in Annexure-3)

EMERGENCY PROCEDURES AND TOXIC LEVELS OF CONCERN

Emergency Procedures

All workplaces need a plan for emergencies that can have a wider impact. Special procedures are needed for emergencies such as ammonia spills and releases.

In emergencies people are more likely to respond reliably if they:

1. are well trained and competent;
2. take part in regular and realistic practice drills; and
3. Have clearly agreed, recorded and rehearsed plans, actions and responsibilities.

4. Ammonia is an irritant gas that produces effects immediately on contact with moist mucous membranes of the eyes, mouth, and respiratory tract via the formation of ammonium hydroxide (a corrosive alkali) or the production of heat. Because of its irritant properties, individuals coming into contact with ammonia vapour (or gas) will try to escape as quickly as possible. The odour threshold for ammonia is lower than its irritancy effect and serves as a warning of its presence.

Physical and chemical properties

At ambient temperature and pressure, ammonia (NH₃) is a colourless gas. Ammonia is lighter than air and has a characteristic pungent smell. Ammonia can be liquefied by pressure. Its transportation and storage at ambient temperatures. Ammonia is highly soluble in water. Ammonia is a toxic gas, which forms a flammable mixture with air in the range from 16% to 25%. Such a mixture, however, does not ignite easily. Toxic nitrogen oxides are formed as combustion products of ammonia.

Ammonia corrodes, for instance, copper and aluminium and their alloys. Iron and steel do not react with ammonia. The halogens (fluorine, chlorine, bromine, and iodine), peroxides, and ethylene oxide may cause an explosion when mixed with ammonia. Ammonia may also form explosive compounds with gold, silver and mercury as well as their compounds.

Ammonia and its decomposition products are nutrients that make water systems eutrophic. Ammonia is highly toxic to fish. Already the concentration of 1 mg/l may kill fish. For this reason ammonia is classified as very toxic to aquatic life.

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

M/S PITAMBRA - DMP-2023

Molar mass, g/mol	12.1
Density gas/liquid, kg/m ³	0.68/609
Boiling point, °C	-33.3
Melting point, °C	-77.7
Autoignition temperature, °C	about 650
Flammability range, % gas in air	16-25
pH (1 N solution)	11.6
Odour threshold, ppm	5-50
Solubility, g (NH ₃)/100 g (H ₂ O)	
0 °C	89.9
20 °C	51.8
40 °C	33.8
100 °C	7.4

EMERGENCY OPERATION TEAMS

15.1 In an unlikely event of occurrence of an Emergency, the Shift-in-charge will inform the situation to the Incident Controller who in turn will inform to Site Main Controller. The Site Main Controller will take complete control of the plant and co-ordinate for handling the Emergency. He will direct the activities with various teams as specified below:

- Emergency response team
- Plant Protection team
- Medical Team
- Security team
- Man Power Accounting team and search team
- Repair Team

15.2 Emergency Response team This team will directly fight the emergency under the leadership of Incident Controller as per the instruction given by the Site Main Controller. On hearing the emergency the Incident Controller will establish communications with the Site Main Controller and start handling the Emergency directly. This group leader is the Incident Controller, the unit manager / shift in charge of the incident plant/Section.

Role and responsibilities of ERT Member:

- To manage evacuations in the event of a fire or emergency, each building and/or facility shall have personnel assigned to assist with evacuation and accountability of personnel.

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -281307

- Fire control and extinguishing
- Rescue operations
- Medical assistance and first aid, including cardiopulmonary resuscitation (CPR) and use of automated external defibrillator (AED)
- Detection of flammable or toxic vapors
- Spill confinement and containment
- Hazardous waste disposal for wastes generated during response and /or
- Scene control and decontamination

15.3 Plant Protection Team

This team will ensure the safety of the remaining part of the plant. They will take instructions from the Site Main Controller as to whether a plant shut down is to be taken and implement the decision of the Site Main Controller. If required, they will request for additional man-power from assembly points.

This team consists of the Shift-in charge and Operators of the remaining plant areas. All the unit managers will be the head of team in each plant.

15.4 The Site Main Controller (SMC):

Site Main Controller : Mr. Anil Kumar sharma

Alternate Site Main Controller: Mr Dush Deepak

Roles & Responsibilities:

In case of any emergency, the Site Main Controller will proceed to the Emergency Control Centre (ECC). On arrival, he will

- 15.4.1 Take the feedback from Incident Controller and assess the situation.
- 15.4.2 After assessing the situation, if required, he will declare On Site emergency by instructing Security to blow the emergency siren.
- 15.4.3 Ensure that key personnel are called in.
- 15.4.4 Guide Emergency Response Team to the location of emergency.
- 15.4.5 Additional Emergency Response Team to can be dispatched to the location as per the communication with Site Incident Controller.
- 15.4.6 Advise other departments for their action such as safe shut down of the plant.
- 15.4.7 Outside emergency services may be called in, depending upon the quantum of
- 15.4.8 emergency, they are listed below
 - Fire Brigade
 - Doctor(s)/Hospitals
 - Ambulance

M/s MAA PITAMBRA GOLD STORAGEESGATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-JATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2023

- Water Tankers
 - Police, etc.
- 15.4.9 Establish communication and liaison with agencies like News, TV, Radio and Government authorities etc.
- 15.5.0 Guide and control the traffic movement in the works
- 15.5.1 Insure that the casualties are attended to.
- 15.5.2 Insure that the relatives of casualties are informed.
- 15.5.3 Arrange the personnel to be relieved in time and ensure that they are provided with food and drink.
- 15.5.4 Declaring "All clear Signal" after emergency over by blowing continuous siren up to 120 seconds.
- 15.5.5 Control the clean-up and rehabilitation of affected areas after the emergency Inform to Occupier about the emergency and action taken to overcome it.

Site Emergency Co-ordinator:

Site Emergency Co-ordinator Controller: Mr. Dush Deepak
 Alternate Site Emergency Co-ordinator Controller: Mr. Devesh Sharma

- 16.5.1 Roles & Responsibilities:
 Admin/ Storage Head will act as Site Emergency Coordinator during emergency
 If Safety head is not available, in charge Fire & Safety will act as an Emergency Control Coordinator.
 As soon as he aware of the emergency and its location, he will proceed to the scene and on arrival he will
- 16.5.2 Liaise with the Site Main Controller, Incident Controller, Security Officer and Emergency Control Room in firefighting operations, evacuation procedure and cordoning off the areas and other measures depending upon the situation.
- 16.5.3 Inform Incident Controller regarding progress of the situation and give technical guidance from safety point of view as required.
- 16.5.4 Liaise with outside agencies like fire brigade, ambulance etc
- 16.5.5 Investigate cause of incident and make a preliminary report with the practical remedial measures to prevent similar emergencies / incidents.
- 16.5.6 Prepare a draft of report to be sent to Government Departments.
- 16.5.7 Liaise with Factory Inspector with the permission of Site Main Controller.
- 16.6 INCIDENT CONTROLLER (IC)
 Plant In-charge/ Area Manager will act as an Incident Controller during emergency.

M/s MAA PITAMBRA COLD STORAGEES

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DISP-HATHRAS -281307 U.P.

MAA PITAMBRA - DMF-2023

In his absence, Shift In-charge/ other than plant, his sub-ordinate of the Affected plant will act as an Incident Controller.

Roles & Responsibilities:

As soon as he aware of the emergency and its location, he will proceed to the scene and on arrival he will:

- 16.6.1 Assess the size and nature of emergency in consultation with the plant team and decide if a major emergency situation exists or likely to escalate.
- 16.6.2 Accordingly, he inform the Site Main Controller (SMC) about the gravity of the situation.
- 16.6.3 Inform about the emergency to Emergency coordinator, Medical Team, Engg Team and security team.
- 16.6.4 Inform about the emergency to Emergency coordinator, Medical Team, Engg Team and security team.
- 16.6.5 Direct plant team and maintenance team to safe shut down and arrange for evacuation of personnel from the plant and areas likely to be affected by the emergency.
- 16.6.6 Evacuate non-essential persons from the incident spot to safe assembly point.
- 16.6.7 Direct rescue and firefighting operations on arrival at site.
- 16.6.8 Coordinate with emergency services at site.
- 16.6.9 Ensure that all key personnel and outside help are called in and reach the spot.
- 16.7.0 To ensure timely rectification of unsafe conditions thus caused the emergency.
- 16.7.1 To ensure that the endangered area is isolated by shutting doors and windows if required.
- 16.7.2 Call Ambulance along with Male nurse if required.
- 16.7.3 Search for casualties and arrange proper aid for them.
Keep updating SMC, SEC and other key personnel
- 16.7.4 Evacuate non-essential persons from the incident spot to safe assembly point.
- 16.7.5 Collect all relevant information. Arrange for photographs if necessary and submit the report, Preserve evidence for enquiry. Call Ambulance along with Male nurse if required.
- 16.7.6 Will update the status to site leadership team and other outside department and unit by walky-talky and Megaphone.
- 16.7 **Repair Team: (Engineering department)**

M/s MAA PITAMBRA COLD STORAGE

GATA No. 1355 JALENAR ROAD, SAHPAL, SADABAD,
DIST. BHATHRAS - 281407 U.P.

MAA PITAMBRA COLD STORAGE

Alternate: Devesh Sharma

Manager admin/ERP in charge will be responsible for. In absence of Manager Admin. Officer Environment will act as Environment coordinator.

- 16.10.1 Proceed to the scene of incident.
- 16.10.2 Assess the situation and guide Incident Controller and others in controlling the situation.
- 16.10.3 To ensure that emergency is confined in restricted zone.
- 16.10.4 Liaise with the Site Main Controller, Incident Controller, Security officer and Emergency Control Center in fire-fighting operation, evacuation procedures and cordoning off the area, and other measures depending upon situation.
- 16.10.5 Inform Incident Controller regarding progress of the situation and give technical guidance from Environment Department point of view as may be warranted.
- 16.10.6 Initiate a draft of report to be sent to State Pollution Control Board.
- 16.10.7 Liaise with Pollution Control Board Authorities with the permission of the Main Controller.
- 16.11 Public Relation/Facility/Security In Charge: Anil Kumar Sharma
Alternate: Yesh Sharma
- 16.11.1 Responsibilities of Public Relation/Facility/Security In-charge
Once hearing an emergency call, he will coordinate with guard present on gates.
Ensure both the gates (Main and Material gate) are closed during emergency.
- 16.11.2 Control entry traffic and attend the calls.
- 16.11.3 Only company officials to be allowed in. No visitor except fire brigade, doctor, police and other government officials to be allowed inside.
- 16.11.4 Cordoning off the accident site in consultation with Site Incident Controller.
- 16.11.5 Help in shifting of injured to the hospital by arranging the transport.
- 16.11.7 Post a guard at accident site in order to prohibit unauthorized entry and see that area is undisturbed till the investigation is over.
- 16.11.8 Liaise with police authorities with the permission of Site Incident Controller.
- 16.11.9 Control the main gate access and allowed the emergency vehicles inside the factory. Visitors, outsiders should not allow coming in.

M/s MAA PITAMBRA COLD STORAGEGATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2023

- 16.12 **Fire/ Safety Squad:**
In charge: Mr. Devesh Sharma
Alternate: Mr. Yesh Sharma
- 16.12.1 Personnel trained in firefighting operation should reach the accident spot immediately and report to Site Incident Controller at the site.
- 16.12.2 Determine the cause of fire and accordingly use suitable fire extinguishers to extinguish the fire.
- 16.12.3 Do not allow others to come near the fire.
- 16.12.4 Adopt laid down procedure for firefighting and evacuation purpose.
- 16.13 **First aid Squad:**
First aid In Charge: Devesh Sharma
Alternate: Yesh Sharma
- 16.13.1 Personnel trained in first aid procedure should reach the accident spot immediately and report to Site Incident Controller at the site.
- 16.13.2 Identify injured and help in evacuating operation.
- 16.13.3 Assess the cause and nature of injury.
- 16.13.4 Give first aid & CPR accordingly.
- 16.13.5 If it is serious, accompany them to hospital as may be directed by Site Incident Controller.
- 16.14 **Contractor:**
- 16.14.1 If accident is within your area of work, stop all work and report to the assembly points in the queue.
- 16.14.2 Take a roll call of your workers and inform Head count team immediately if any person is missing.

17. LIST OF IMPORTANT TELEPHONE NUMBERS

S. No.	Name	Responsibility	Office No.	Mobile No.
1	Mr. Anil Kumar Sharma	Site incident controller		9719511481
2	Mr. Devesh Deepak	Alternate Site incident controller		9758623088
3	Mr. Anil Kumar Sharma	Site emergency Co-ordinator		9719511481
4	Mr. Yesh Sharma	Advisor Site incident controller		7310682437



M/s MAA PITAMBRA COLD STORAGEGATA No.1355 JALESAR ROAD, SAHPAL, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - DMR-2023

5	Mr. Shrv Kumar Sharma	Head counting Mutual Aid	9899149880
6	Mr. Anil Kumar Sharma	Public Relation Facility Security	9719511481
7	Mr. Anil Kumar	Advisor incident controller	9923813331
8	Mr. Yesh Sharma	Engineering Repair Team	9819632437
9	Mr. Desh Deepak	Raw Material	9899672888
10	Mr. Anil Kumar Sharma	Rescue team	9719511481

GOVERNMENT OFFICIALS CONTACT NOS

1	District Magistrate(Hathras)		9454417515
2	Additional District Magistrate(Hathras)		9454417580
3	S.D.M. (Sadabad)		9454417791
4	Superintendent of Police (Hathras)		9454419249
5	Tehsildar (Hathras)		9454417794
6	U. P. Pollution Control Board(Hathras)	Regional Officer	
7	UPSEB (Hathras)	J.E. Bydl	

NEARBY NEIGHBOURING INDUSTRIES

No any neighbor industries available for mutual aid

NEARBY- AMBULANCE

1	Ambulance (Dist Hospital Hathras)	Hathras	101
2	Ambulance (Tehsil Hospital)	Industrial area	101

NEARBY- HOSPITALS

1	Shri Ram Hospital Govt	Hathras	
---	------------------------	---------	--

INTERNAL FIRE DEPARTMENT

1	Hathras fire Brigades	Hathras	101
2	Industrial area fire Brigades		101
3	Plant near by fire Brigades		101
4	Sadabad Fire Station		101
5	Chief Fire Officer- Hathras	Hathras	101

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAI, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - OMR-2023

18. Responsibilities of first Observer in case of fire
All Concerned personal should take following steps in case of fire
- 18.1 Person who spots fire should not get panic
Contact no. - 8279835858
 - 18.2 First he should spot exact location of fire and assess the situation then shout "Fire-fire" at the top of his voice to warn nearby people
 - 18.3 Try to extinguish the fire with the help of suitable fire extinguishers
 - 18.4 Inform to Site Incident Controller and try to mitigate the incident
 - 18.5 If incident is not under control Safety Department and Occupational health center should be informed on intervention or activate the fire alarm
 - 18.6 After getting consent from Site Main Controller (SMC) Emergency siren will be blown (Wailing sound) to indicate the emergency and activate the onsite emergency plan
 - 18.7 On hearing for help/ alarm all trained person should reach the site of the incident at the earliest and report to Incident Controller
 - 18.8 Affected person if any should be removed from the place and first aid shall be given quickly by the first aid squad
 - 18.9 Other person who is not concerned with actual fire fighting operation should evacuate the place and assemble at the nearest assembly point
 - 18.10 The area should be cordoned off and no unauthorized person should be allowed to reach near the place of fire
 - 18.11 If necessary, isolate power supply to affected area
 - 18.12 If necessary, Plant may be shut down in safe manner
 - 18.13 The flammable material should be shifted to safer place
 - 18.14 Whenever necessary cool nearby structure / equipment / storage vessel to reduced effect

48

5

M/s MAA PITAMBRA COLD STORAGEGATA No.1355 JALFSAR ROAD, SAHPAL, KADARAD,
DIST. HATHRAS - 281307 U.P.

MAA PITAMBRA - DMF 2012

- 18.15 During the firefighting operation position should be cut windward side so that fumes do not affect.
- 18.16 If required, use self-Contained Breathing Apparatus.
- 18.17 If fire gets uncontrollable, The Incident Controller requests help from respective agencies like Fire Brigade, etc should be called for.
- 18.18 Clear road from traffic obstruction.
- 18.19 Brief the firefighting personnel of the cause of fire and wherever use of water is considered dangerous.
- 18.20 When fire is extinguished do not leave the place immediately. Check the place thoroughly.
- 18.21 Used fire extinguishers to be sent for refilling and unused ones should be put back in its original location. Water tanks should be refilled to its capacity.

19. Actions to be taken for safely shutting down of ammonia plant

- 19.1 Stop all refrigeration and ammonia circulation.
- 19.2 Stop compressing of ammonia and use cooling.
- 19.3 Bring power supply to the safe level and stop.
- 19.4 Stop all utilities.
- 19.5 Stop all electrical, mechanical energy.

20. Actions to be taken in case of ammonia gas/vapor leakage:

- 20.1 The affected area should be evacuated and cordoned off immediately.
- 20.2 Check the wind direction & determine if neighboring buildings are in danger. If so, inform Incident Controller and Site Man Controller.
- 20.3 If danger is immense, inform concerned area.
Inform to all key person.
- 20.4 Only trained & experienced personnel approach the area using suitable Personal Protective Equipment like Self-Contained Breathing apparatus.

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAL, SADABAD,
DIST-HATHRAS -281107 U.P.

MAA PITAMBRA - DMP-2011

- 20.5 Ensure that only essential personnel are in the affected areas. Others should assemble at assembly point. Approach from the windward side so that escaping gas / vapor is carried downward and you are not exposed to it.
 - 20.6 Rescue persons trapped / injured. Ask them to put wet cloth on nose and mouth for evacuation.
 - 20.7 Persons present in other buildings should close their window and doors to prevent any entry of leaked gases.
 - 20.8 Source of leakage should be traced out and the system is isolated from other equipments.
 - 20.9 Leaked gases / chemical should be trapped in suitable scrubbers/neutralization process.
 - 20.10 If required, pedestal fans may be used to bring down the gas concentration within permissible limit. Such decision should be taken in consultation with Incident Controller / Site Man Controller.
 - 20.11 Affected persons should be provided with necessary medical aid.
 - 20.12 If leakage is from cylinder, it should be turned so that the leakage is in the form of gas and not liquid.
 - 20.13 If it is not under control, inform to the Site Man Controller for activate onsite emergency plan by blowing emergency siren.
21. Fire or leakage of ammonia from pipeline network / flange / Gaskets
- In ammonia refrigeration plant, the ammonia is toxic (irritative) & flammable in nature catch fire if exposed to air and ignition sources. Avoid the inhale the ammonia gas, if ammonia release from source/ leakage point put the water spray to control spread of ammonia to another place.
- 21.1 In case of fire of alarm for leakage of ammonia from refrigeration process/ cylinder take following step.
 - 21.2 Shut off the isolation valve slowly & isolate the ammonia supply. Isolate the all receiver (LP&HP) valve of ammonia & remove / isolate sources of ignition.
 - 21.3 Stop the compressor system & filled cylinder move from process area.
 - 21.4 Start the cooling of ammonia Gas process & cylinder dip in water tank and use high efficiency blower/ EXHAUST FAN to dilute ammonia gas and deliver in safe place if ammonia leak in confined space.
 - 21.5 Water spray to be continued on the neighboring equipments along with the equipment on which fire occurs.

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JAJESAR ROAD, SAHPAU, SADABAD
DIST. BHADRACHALY - 501307 T.P.

MAA PITAMBRA - DMP 2023

- 21.7 If the fire source is ammonia use suitable means* to put off the fire and remove all the flammable materials away from the place if fire occur.
- 21.8 * Suitable Means: If the fire occurs in Ammonia, use ABC (acid ammonium phosphate base) type extinguisher, foam base also use. If fire occurs in other combustible materials use water for extinguishing. Besides above measures follow the routine firefighting procedure as mentioned above.
- 21.9 Do not panic and move safe place in opposite of wind direction. If ammonia leakage is irritate in eye & nose, then put wet cloth on face and nose in safe direction.
- 22 Gas leakage (Ammonia from refrigeration system/ Filled cylinders)
- 22.1 Besides general measures suggested in general precautions, following actions to be taken.
- 22.2 The location of gas leak may be determined by sulphur stick/ ammonia torch and carbon dioxide match box stick for flame test in the suspected region. A dense white cloud of ammonia will form & immediate shut off match box stick flame.
- 22.3 If leakage is from cylinder, emergency safety kit for ammonia may be used for stoppage of leakage.
- 22.4 If leakage is from pipeline or equipment, supply from cylinder/ receiver should be cut off.
- 22.5 The leaked ammonia may be dissolved in water by application of water spray.
- 22.6 Creep close to the floor to take advantage of the lower concentration of the gas at that level, as ammonia is lighter than air so it will rise up in the air.
- 22.7 If necessary, help of Safety Department and Security should be taken.
- 22.8 A water hose at the point of leakage will be of help in case of gas leakage and ammonia emergency leak kit will be used for cylinder leakage arrest.
- 22.9 If it is not under control, inform to the Safe Maint Controller to activate safety emergency plan by blowing emergency siren.
- 23 Actions to be taken in case of Leakage LPG from LPG manifold
- 23.1 Area should be evacuated immediately and cordoned off.

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - DMP-2022

- 23.2 Affected persons should be thoroughly washed using clean water and give necessary medical aid.
- 23.3 Personnel entering the area should make use of suitable Personal Protective Equipment.
- 23.4 Leaked tank should be depressurized immediately by transferring remaining quantity into another tank / container.
- 23.5 Leakage source should be traced out and plugged.
- 23.6 In case of LPG /Solvents do not bring heat source nearby.
- 23.7 If Possible spilled material should be contained in dyke and transferred into a container.
- 23.8 If not then the same should be absorbed on sand or earth.
- 23.9 Sand/earth contaminated with acid/alkali should be first being neutralized then dumped at safe place.
- 23.10 Sand/earth contaminated with oil should be burned in incinerator.
- 23.11 Absorbing in saw dust or other combustible material should be avoided.
- 24.12 If spilled material gets into the trench or electric cables, it should be drained with natural gradient and washed with large quantity of water continuously after de-energizing the power supply.
- 24.13 If spilled material gets into the storm water drain, it should be washed with large quantity of water and collected in Effluent Treatment Plant. The collected liquid should be either neutralized or oil layer should be removed manually.
- 24.14 If it is not under control, inform to the Site Main Controller to activate onsite emergency plan by blowing emergency siren.
25. Action to be taken in case of Hazardous Waste Leakage's/Spillage's:
- 25.1 Area should be evacuated immediately and cordoned off.
- 25.2 Only trained person approach the area with gives necessary medical aid.
- 25.3 Affected persons should be thoroughly washed using clean water and give necessary.
- 25.4 Personnel entering the area should make use of suitable Personal Protective Equipment.

52

M/s MAA PITAMBRA COLD STORAGEGATA No.1355 JALESAR ROAD, SAHPAU, SADABAD.
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -EMP-2023

- 25.5 Leaked drum should be immediately transferred into mother drum container.
- 25.6 Or leakage's point should be traced out and plugged.
- 25.7 Do not bring heat source nearby.
- 25.8 If possible spilled material should be contained in dyke and transferred into a container. (Normally Hazardous Waste drums are kept on impervious flooring under DYKE area so as to avoid accident leak/spill)
- 25.9 If not then the same should be absorbed on sand or earth.
- 25.10 Sand/earth contaminated with hazardous Waste should be first collected in specified drums and sent to Hazardous waste storage area. If spilled material gets into the storm water drain. It should be washed with large quantity of water and collected in Effluent Treatment Plant. The collected liquid should be either neutralized or oil layers should be removed manually.
26. **Actions to be taken in case of Food Poisoning:**
In case of suspected food poisoning or contamination of water, following guideline may be followed:
- 26.1 Quickly ask the conscious casualty what has happened, remember that he may lose consciousness at any time.
- 26.2 Immediately take action to prevent further distribution/use of contaminated food/water.
- 26.3 Place the casualty in the recovery position.
- 26.4 If conscious, give him plenty of fluids to drink.
- 26.5 Do not induce vomiting.
- 26.6 If consciousness is lost, follow the standard "Artificial Resuscitation Procedure".
- 26.7 Inform Occupational Health center for further course of action.
27. **Emergency arising on account of equipment failure**
- 27.1 Isolate the failed equipment and tag it.
- 27.2 Inform the Site Incident Controller.
- 27.3 Take corrective action as directed by the Department Head.

SH

54

M/s MAA PITAMBRA COLD STORAGEGATA No.1355 JALEGAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - OMP-2023

28.3.1 Stay in door till you get further instructions.

29. Do's and Don'ts in case of Emergency

Utmost discipline shall be followed in handling the emergency and a guidance of Do's and Don'ts are listed below

29.1 Do's

29.1.1 Give attention to all instructions

29.1.2 Report to your Site Incident Controller and carryout your assignment

29.1.3 Send the visitors (Outside the emergency zone) to Assembly Point

29.1.4 Direct the contract workmen to Assembly Point

29.2 Don'ts

29.2.1 Do not get panic

29.2.2 Do not communicate with any external agency unless instructed by Site
Mam Controller

29.2.3 Do not spread unauthorized or exaggerated information to others.

29.2.4 Do not approach the emergency site as a spectator.

Do not engage unnecessarily the communication aids like Telephone

29.2.5 Wireless radios (Walky, Talky) to make them available for handling
emergencyDo not disturb the Shift in charges assigned with specific work for handling
emergency, for any personal reasons

29.2.6

30. FIRE ALARM

The Break glass type fire alarm system is installed in all the departments. The main control panel for the Fire Alarm has been installed in Fire Control Room

As soon as any emergency situation is noticed, the person noticing it should break the glass of the manual call point of that area. On seeing the location of the emergency, the fire

SS

58

M/s MAA PITAMBRA COLD STORAGEES

GATA No. 1355 JALANAR ROAD, SAHPAL, SAHABAD,
DIST-MATHURA - 281397 U.P.



Main Control Panel the Fireman/driver will immediately rush to the site and find the
is a location of emergency from the Local Control Panel.

M/s MAA PITAMBRA COLD STORAGEGATA No.1355 JALEGAR ROAD, SAHPAL, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2012

Annexure-IA

LIST OF FIRE FIGHTING ITEMS

SNO.	SAFETY ITEMS	TOTAL
1.	HYDRANT SYSTEM-	
	1. FIRE HYDRANT WATER TANK CAPACITY 100 KL	1
	2. MAIN PUMP	
	1. 97.7 KL/HR Auto set @ 3.0-7.0 KG/CM ²	1
	3. DIESEL PUMP	
	Not available/Missing	1
	4. JOCKEY PUMP	
	1. 10.8 KL/Hr Auto set @ 4.5 to 5.5 kg/cm ²	1
	5. FIRE HYDRANT POINT	09
	6. HOSE PIPE	18
	7. Fire brigade point with two Head	01
	8. Hose reel	01
	9. WATER /FOAM MONITOR	01
	10. FOAM TROLLEY (CONTAINING 100 LITRES AB-AFF FOAM CONCENTRATE)	01
	11. AUTO SPRINKLER SYSTEM	Yes
	12. AP - AFF FOAM	01
2.	FIRE ALARM SYSTEM	
	1. SMOKE DETECTOR	Yes
	2. LOCAL FIRE ALARM PANEL	Yes
	3. MAIN PANEL	Yes
	4. MANUAL CALL POINT	Yes
	5. HOOTER(local with panel) and One no. main hooter	01
3.	FIRE EXTINGUISHER-	
	1. ABC FIRE EXTINGUISHER CAP 5KG	18
	2. CO2 FIRE EXTINGUISHER CAP 4.5KG	18
	3. AFT FIRE EXTINGUISHER CAP 10 L	01
4.	EMERGENCY EQUIPMENTS-	
	1. SELF CONTAINING BREATHING APPARATUS	01

M/s MAA PITAMBRA COLD STORAGEESGATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2023

Annexure-IB**LIST OF ERT MEMBERS**

Total 05 nos. of fire fighters are trained by in-house training and at least one fire man working in each shift in each department.

S.N.	Name	Role
1.	Devesh Sharma	Fire Fighter
2.	Yesh Sharma	Fire Fighter
3.	Shiv Kumar Sharma	Fire Fighter
4.	Anil Kumar Sharma	Fire Fighter
5.	Devendra Partap singh	Fire Fighter

Annexure-IIA**LIST OF CERTIFIED FIRST AIDER**

Total 05 nos. of FIRST AID STEWARDS trained by internal medical practitioner are working in the factory. Out of which at least one are available in each shift.

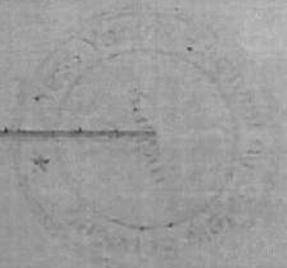
S.N.	Name	Role
1.	Devesh Sharma	First Aider
2.	Yesh Sharma	First Aider
3.	Shiv Kumar Sharma	First Aider
4.	Anil Kumar Sharma	First Aider
5.	Devendra Partap singh	First Aider

M/s MAA PITAMBRA COLD STORAGEESGATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -DMP-2023

Annexure - II B
LIST OF FIRST AID BOX ITEMS

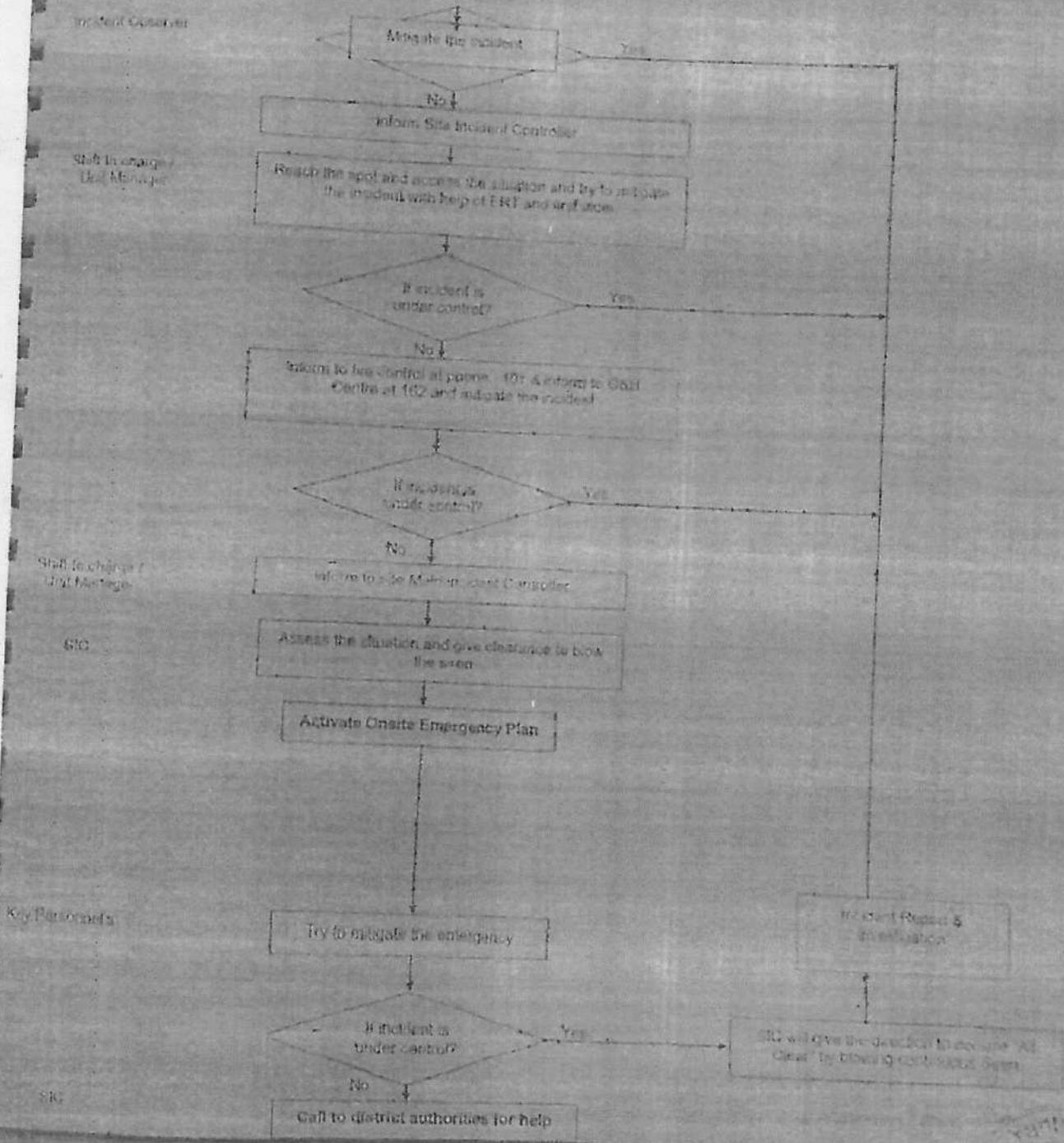
Sr. No.	Items.
1	Twenty four Sterilized Dressings
2	Twelve Medium size Sterilized Dressings
3	Twelve Large size Sterilized Dressings
4	Twelve Large size Sterilized Burn Dressings/Soframycin Cream/Silverex
5	Twelve (1/2 oz.) Sterilized Cotton Wool
6	One Snake Bite Lancet
7	One Pair Scissors/Blade
8	Two (1 oz.) bottles of Potassium Permanganate Crystals/Betadine Lotions
9	One (4 oz.) bottle containing 2 percent alcoholic solution of Iodine/Savlon Solution
10	One Eye Drop
11	Four Bandages
12	Leaflet



M/s MAA PITAMBRA COLD STORAGE
 GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
 DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - DMF-2023

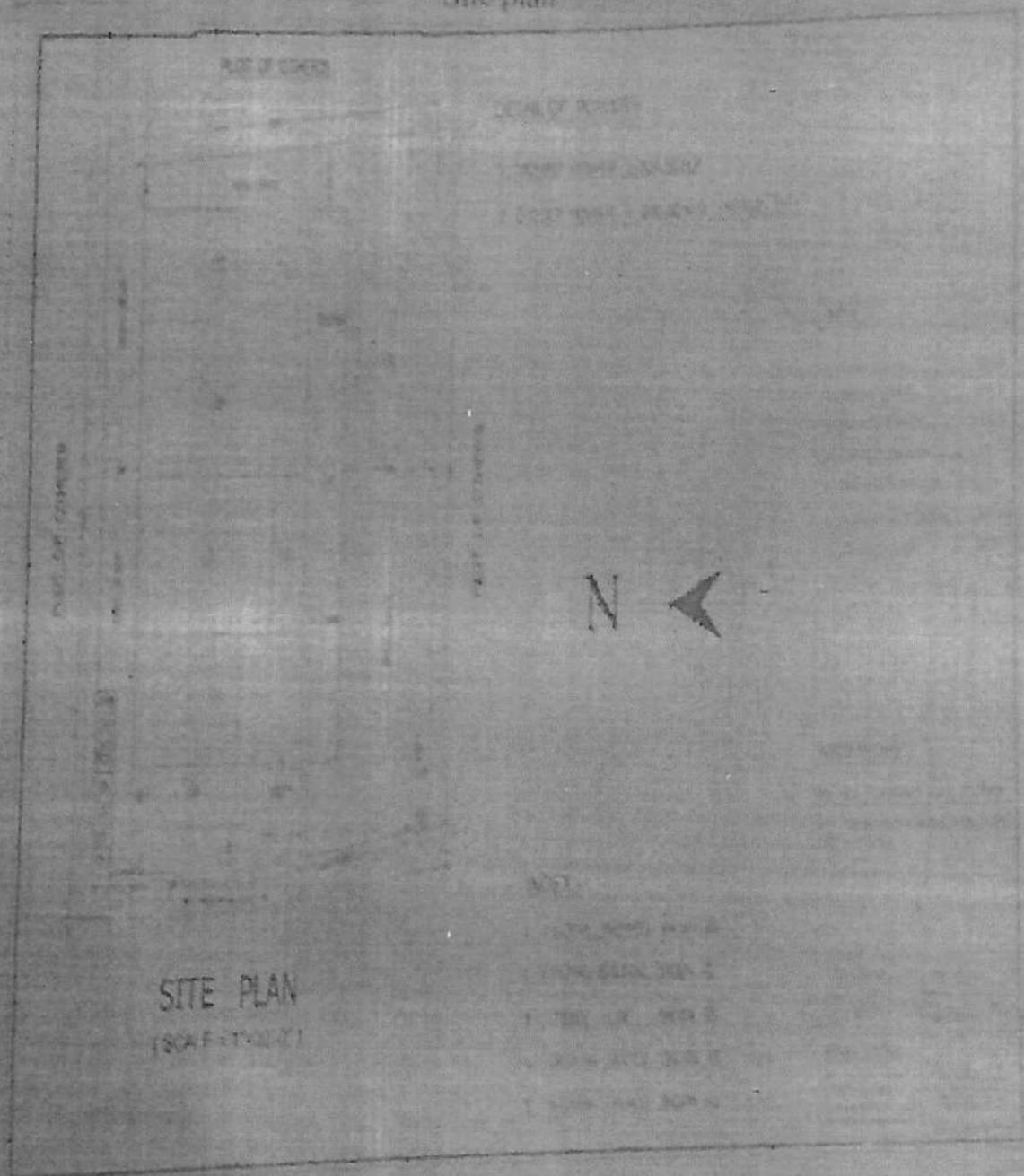
Annexure-III
Command and control structure/emergency communication flow chart



M/s MAA PITAMBRA COLD STORAGE
 GATA No. 1355 JALESAR ROAD, SAHPAU, SADABAD,
 DIST. BHATHRAS - 281307 U.P.

MAA PITAMBRA - 0000000

Annexure-IV
 Site plan



SITE PLAN
 (SCALE 1:1000)

M/s MAA PITAMBRA COLD STORAGE
 GATA No 1155 JALENAR ROAD, SAHPAU, SADABAD,
 DIST BATHURAN - 281307 U.P.

MAA PITAMBRA - OMP 2011

Annexure-V
Plant Inspection Checklist for refrigeration System

Safe manufacturing of atmospheric refrigeration systems

Tests	Major Inspection	Routine Inspection	Schedule including recycling facility as necessary
Refrigeration	Annually	Weekly	Check for correct atmospheric charges (including oil and acids)
		Weekly	Check and record operating pressures and temperatures and compare with corresponding base for normal conditions. If the refrigeration system is manually controlled, it is good practice to ensure logs are completed regularly, ideally daily but at periods that do not exceed 24 hours.
		Monthly	Leak test systems. Record systems noted to be removed and disposal
		Monthly	Analyse heat transfer fluids and adjust concentrations
		Quarterly	Inspect and clean all filters as required
		Quarterly	Examine all main control and isolating valves for full free travel, check for leakage and repair and glands as required
		Refrigeration	Annually
Weekly	Check and record operating pressures and temperatures and compare with corresponding logs for normal conditions. If the refrigeration system is manually controlled, it is good practice to ensure logs are completed regularly, ideally daily but at periods that do not exceed 24 hours.		
Monthly	Leak test systems. Record systems noted to be removed and disposal		
Monthly	Analyse heat transfer fluids and adjust concentrations		
Quarterly	Inspect and clean all filters as required		
Quarterly	Examine all main control and isolating valves for full free travel, check for leakage and repair and glands as required		



M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADARAD,
DIST-HATHRAS -281307 U.P.

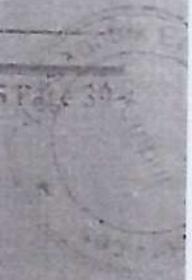
MAA PITAMBRA - DIST-2023

Pipework	Annually	Weekly	Check for undue vibration, rectify as necessary
		Quarterly	Inspect for damaged insulation (vapour seal) rectify as necessary
		Quarterly	Inspect for evidence of oil at joint locations, rectify as necessary
		Quarterly	Inspect pipework for corrosion, rectify as necessary
Pressure vessels and heat exchangers (see table 1)	Annually	Monthly	Check external surface for corrosion, protective coating damage
		Quarterly	Check insulation and vapour seal for damage
		Quarterly	Check fan seaworthiness, condition and for signs of damage, lubricate as necessary
		Quarterly	Check pressure, condition and tension of drive belt
		Quarterly	Check condition and operation of defrost heaters
Compressors	Annually	Weekly	Inspect for evidence of oil leakage including shaft seals
		Monthly	Check oil levels, record oil added or removed and disposal
		Monthly	Check joints and connections for tightness
		Quarterly	Check drive alignment, belt or direct drive in accordance with manufacturer's recommendations
		Quarterly	Ensure drive gears are effective
		Quarterly	Examine drive belts or direct drive couplings for wear and vibration
		Quarterly	Check operation of oil cooler
		Quarterly	Check and ensure correct operation of expansion valves, if fitted
		Quarterly	Check condition of anti-vibration mountings & holding down bolts

M/s MAA PITAMBRA COLD STORAGE
 GATA No.1355 JALESAR ROAD, SAHPAL, SADIABAD,
 DIST-HATHRAS -281307 U.P.

MAA PITAMBRA -OMP-2023

Compressors (continued)	Annually (continued)	Weekly	Inspect for evidence of oil leakage including shaft seals
		Weekly	Check oil levels. Record oil added or removed and disposal
		Monthly	Check joints and connections for tightness
		Quarterly	Check drive alignment, belt or direct drive in accordance with manufacturer's recommendations
		Quarterly	Examine drive guards and operation
		Quarterly	Examine drive belts or direct drive couplings for wear and vibration
		Quarterly	Check operation of oil cooler
		Quarterly	Check and ensure correct operation of crankcase heaters, if fitted
		Quarterly	Check condition of vibration mounts and holding down bolts
		Quarterly	Examine for undue noise, vibration or over heating
		Annually	Change oil or as recommended by manufacturer
		Annually	Examine oil filter
		Annually	Sample oil and analyse
		Annually	Check starting sequence
		Annually	Check operation of capacity control system
Air cooled liquid curtains	Annually	Quarterly	Examine vent lines for corrosion
		Annually	Defrost, dismantle and examine motor if working parts critically or as recommended by manufacturer
Capacity controls	Annually	Quarterly	Check settings and operation
Refr. device maintenance	Annually	Quarterly	Check operation
Refr. gas outlets	Annually	Quarterly	Check venting clear and to safe place



M/s MAA PITAMBRA GOLD STORAGEES
 GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
 DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - 08/01/2023

Electrical control panels	Annually	Annually	Visually check condition, including signs of overheating, of all components. Report to Engineer as necessary. All items of electrical equipment (and their associated circuits) which have explosion protection characteristics (e.g. Ex d, Ex e, Ex i) etc. shall be subjected to the inspection requirements of BS EN 60079-17 including the production of inspection schedule check lists.
		Quarterly	Check tightness of all terminals taking care not to damage threads.
Electrical components	Annually	Annually	All items of electrical equipment (and their associated circuits) which have explosion protection characteristics (e.g. Ex d, Ex e, Ex i) etc. shall be subjected to the inspection requirements of BS EN 60079-17 including the production of inspection schedule check lists. Check condition of state of components.
High / Side bursting discs	Every 5 years unless a shorter interval is specified by the manufacturer (see note 2)		Replace as stated
Low / Side bursting discs	Every 5 years (see note 2)		Replace as stated
Relief valves venting to atmosphere	Every 3 years (see note 3)	Annually	Visual inspection of device and vent line to ensure free flow.
		Every 5 years	Perform or overhaul and recalibrate according to the Regulations. Written Scheme of Examination.
Relief valves venting to low pressure	Every 3 years (see note 3)	Annually	Annual visual examination where practicable.
		Every 5 years	Pressure setting tested every 3 years.

Note 1: Pressure relief devices should be inspected and maintained strictly in accordance with the manufacturer's published requirements.

Note 2: The frequency of inspection for all safety devices should not exceed that specified by the manufacturer.

If any existing pressure relief valves are recalibrated they should first be tested to ensure that they would have operated correctly. Any devices that do not operate within



M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAU, SADABADI,
DIST-HATHRAS - 281307 U.P.



10% of their setting should be automatically repaired and the periodicity of functional testing reviewed accordingly.

Technical Advisor & Expert -EHS for emergency (Fire, Explosion & Toxic release of ammonia) control advisory-

Mr. Ram Tej Verma
(Technical advisor & EHS Professional)

7652942235

Annexure VII

MONTHLY INSPECTION CHECKLIST FOR EMERGENCY CONTROL ROOM

S. No.	Items	Yes/No	Remarks
1	Check the Phones are in working condition.		
2	Check the availability of safe layout drawings indicating the hydrant location, safe assembly points, first aid center & surrounding command.		
3	Check availability of On-site Emergency plan.		
4	Check availability of Note pads, pen, calculator, record message received and instructions for delivery by runners.		
5	Check list of key personal addresses and telephone numbers is available.		
6	Check Phone numbers of external agencies such as Police, Hospitals, Factory inspectors, L & F station and nearby industries available.		
7	Check availability of PPIs (Helmets, Full Face Cartridge mask).		

Signature

Name

M/s MAA PITAMBRA COLD STORAGE

GATA No.1355 JALESAR ROAD, SAHPAL, SADABAD,
DIST.HATHRAS -281307 U.P.

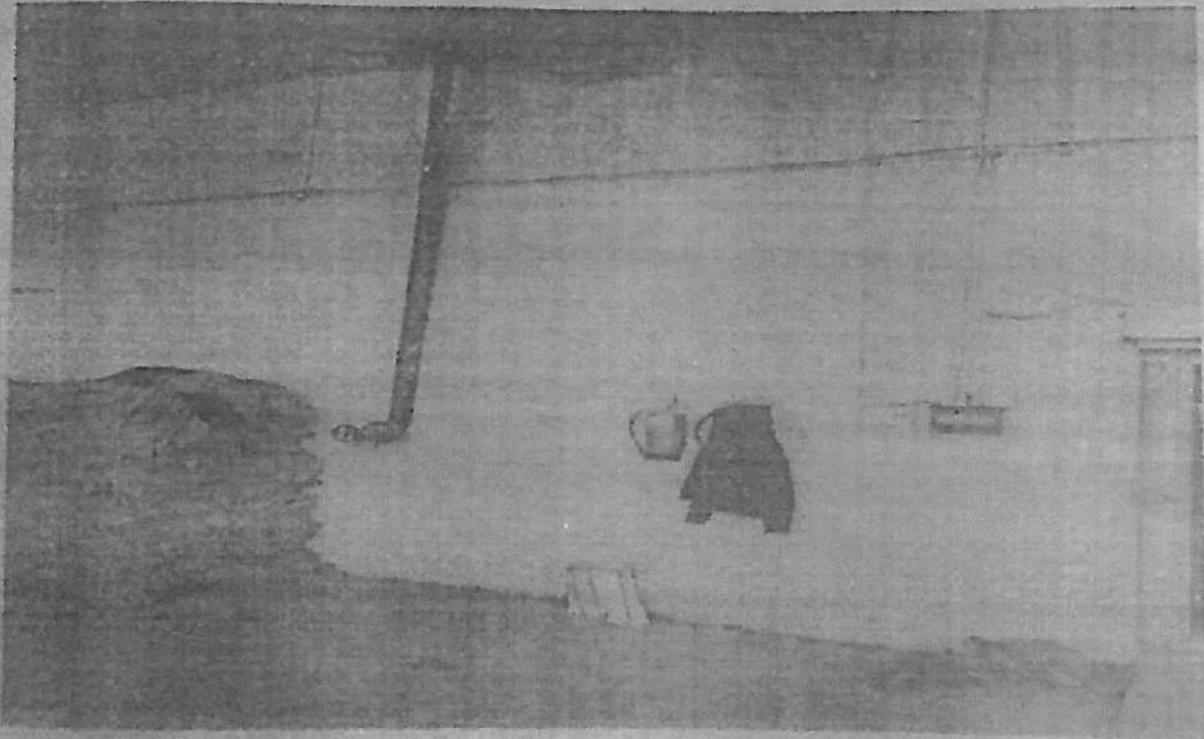
MAA PITAMBRA - DNP-2025

Facilities Available at site (Snap)

Personnel Protective Equipment



Fire Hydrant with Manual call Point

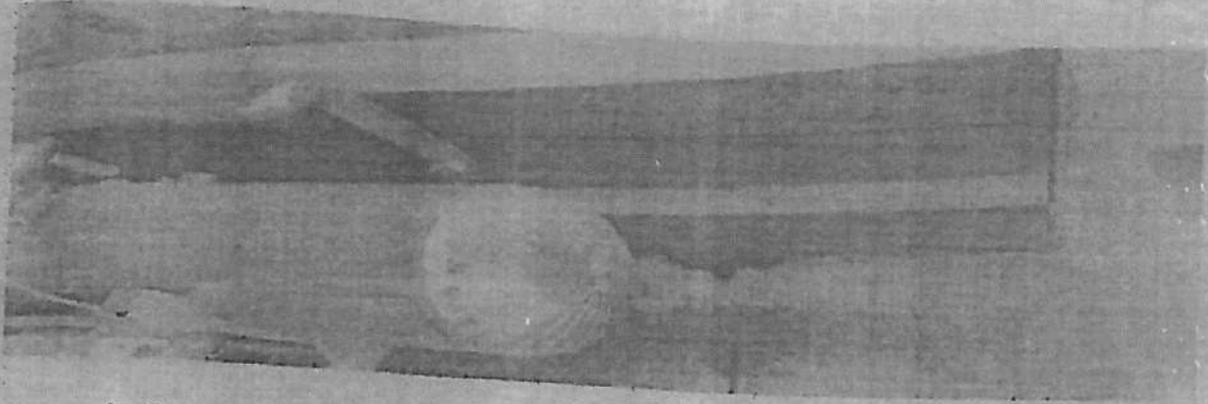


67

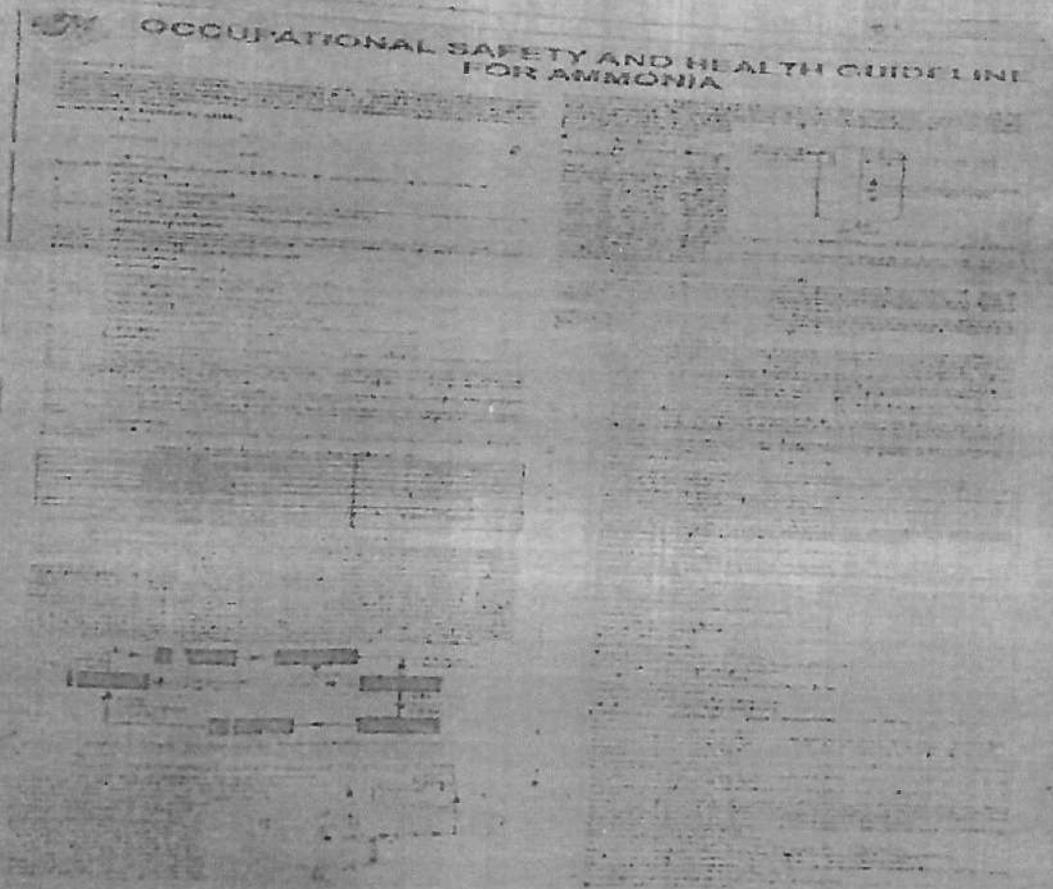
M/s MAA PITAMBRA GOLD STORAGEES
GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST.HATHRAS -281307 U.P.

MAA PITAMBRA - OMP-2023

Sprinkler mounted on Ammonia Receiver



Ammonia Handling Instruction & precaution display at site

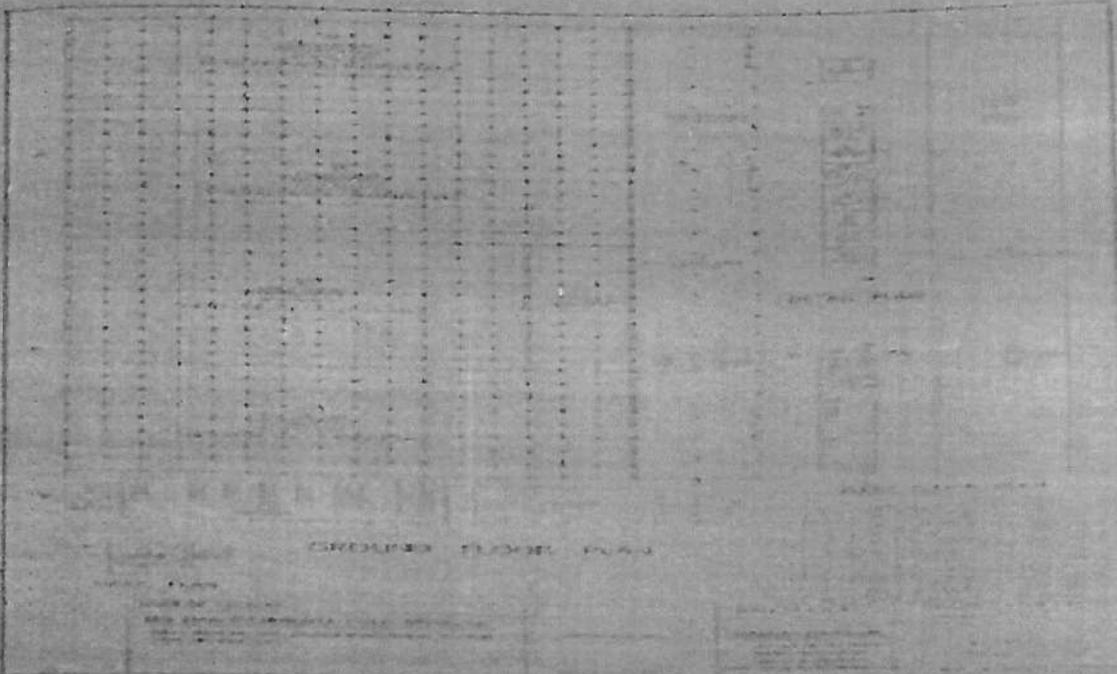


M/s MAA PITAMBRA COLD STORAGE

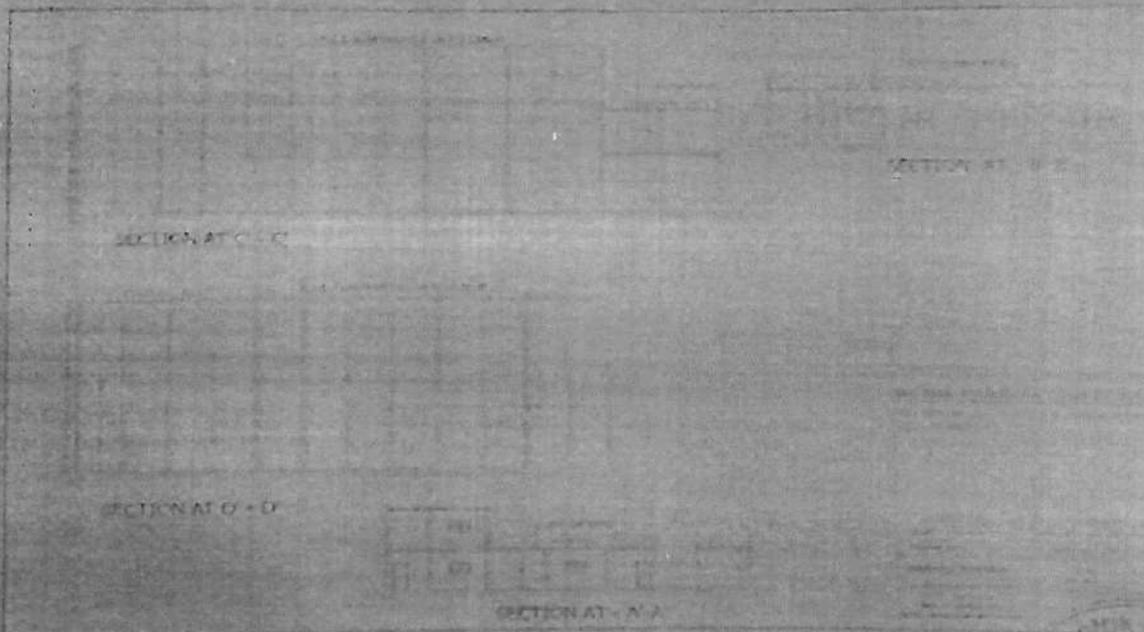
GATA No.1355 JALESAR ROAD, SAHPAL, SADABAD,
DIST-HATHRAS -281307 U.P.

MAA PITAMBRA - OMP-2023

Site plant/layout of cold storage (Ground floor)



Site plant/layout of cold storage (Section view)

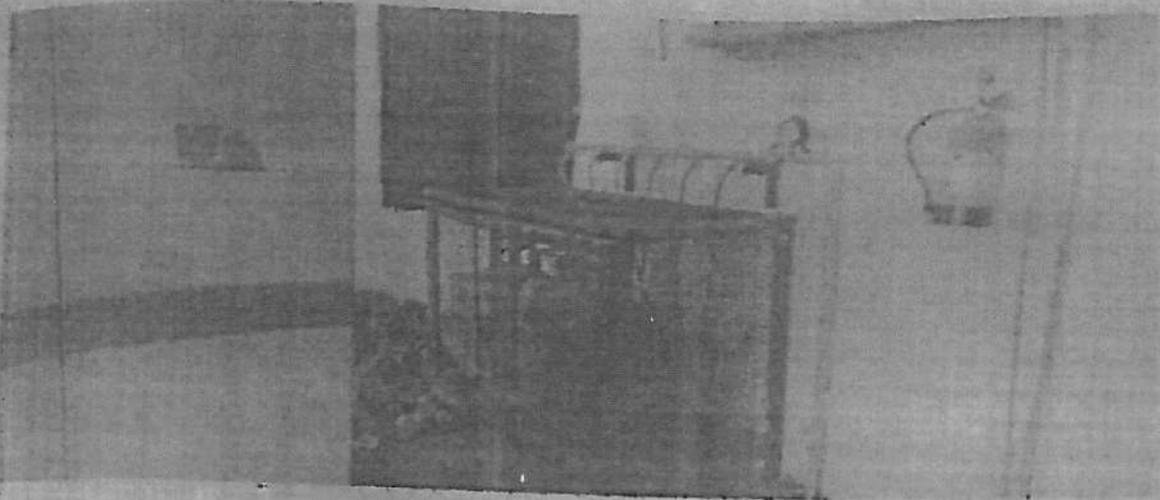


M/s MAA PITAMBRA COLD STORAGEES

GATA No.1355 JALESAR ROAD, SAHPAL, SADABAD.
DIST-HATHRAS -281307 U.P.

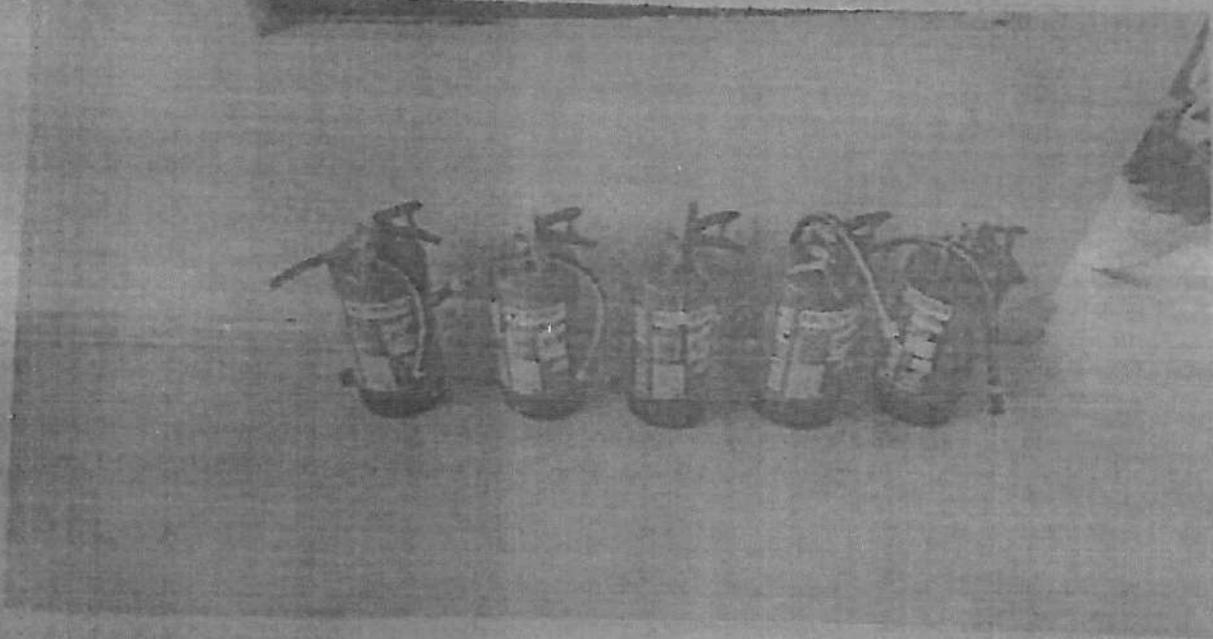
MAA PITAMBRA - COLD STORAGEES

LPG Manifold for DG set fuel



Note Needs to installed LPG leak detection system for control of fire incident and safe operation. Leak control device (anti gas leak control safety device) mounted on each & every cylinder to control leakage & supply of LPG from cylinders.

Portable Fire Extinguisher



M/s **MAA PITAMBRA COLD STORAGEES**
GATA No.1355 JALESAR ROAD, SAHPAU, SADABAD,
DIST-HATHIRAS -281307 U.P.

MAA PITAMBRA -GMP-2023

Thanks

For

Support

M. S. ...

2023 Yatra Engineering Safety Services
M-5, J.K. Lon Colony
Kamla Nagar, Kanpur
Mob : 8935054570



~~2~~

इसका हेतु अपने
लाइन नंबर
है।

कार्ड क्र. सं.
CARD SERIAL NO.

115077

ज्यामोक्ता क्र.
CONSUMER NO.

117076137

एस.वी. क्र. और दिनांक
S.V. No. & DATE

4127536346/22.4.22

सिलिंडरों की संख्या
NO. OF CYLINDERS

2

जमा राशि रु.
DEPOSIT Rs.

4800

रेग्युलेटर की संख्या
NO. OF REGULATORS

1

जमा राशि रु.
DEPOSIT Rs.

250

ज्यामोक्ता का नाम
CONSUMER'S NAME

MAA PITAMBARA (OLD)

पता
ADDRESS

STORAGE ADD. TAKESAR

ROAD SAHIBAU (SADABAD)

वितरक का कोड नं.
DISTRIBUTOR'S CODE

189734

वितरक का नाम
DISTRIBUTOR'S NAME

पता
ADDRESS

फोन नं.
PHONE

राज्य
STATE

U.P.

शहर
CITY/TOWN

HATHRAS

राज्य
STATE

U.P.

जारीकर्ता कंपनी
ISSUING COMPANY

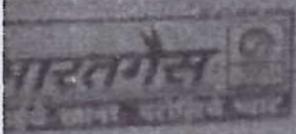
B.P.

वितरक के हस्ताक्षर
DISTRIBUTOR'S SIGNATURE

कंपनी प्रतिनिधि के हस्ताक्षर व सील
COMPANY'S REP'S SIGN & SEAL

जारी करने का दिनांक
ISSUING DATE

22/12/22



Photographs showing stack height of DG Set

665

Annexure A/S



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
150089/UPPCB/Aligarh(UPPCBRO)/CTO/air/HATHRAS/2022

Dated : 11/03/2022

To ,

Shri ANIL KUMAR
M/s MAA PITAMBRA COLD STORAGE
Khasra No -1355, 9va Kimi, Sadabad, Jalesar Road, sehpa, Hathras 281306, HATHRAS,
HATHRAS

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended)
to M/s. MAA PITAMBRA COLD STORAGE

Reference Application No. 15104247

Dated : 11/03/2022

1. With reference to the application for consent for emission of air pollutants from the plant of M/s MAA PITAMBRA COLD STORAGE. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 03/02/2022 to 31/03/2025 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.
This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
SAPNA SRIVASTAVA Digitally signed by SAPNA SRIVASTAVA
Date: 2022.03.11 19:52:37 +05'30'
SAPNA SRIVASTAVA
REGIONAL OFFICER

Enclosed : As above
(condition of consent):

Copy to: Chief Environment Officer, C-4, U.P. Pollution Control Board, Lucknow

SAPNA SRIVASTAVA Digitally signed by SAPNA SRIVASTAVA
Date: 2022.03.11 19:52:52 +05'30'
SAPNA SRIVASTAVA
REGIONAL OFFICER

U.P. Pollution Control Board

Dated : 11/03/2022

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of STORAGE OF POTATO-53832.76 QUINTAL/YEAR.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	150 KVA DG SET	LPG	01	Particulate Matter	2.0 METER

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	01	Particulate Matter	AS PER UPPCB NORMS

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .
8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This Consent order is valid for M/s Maa Pitambara Cold Storage, Khasra no. 1355, Sahpau, Jalesar Road, Tahsil Sadabad Distt. Hathras.
2. This Consent order is valid for storage of 53832.76 Quintal/year upto dated 31.03.2025.
3. The industry must ensure full compliance of prescribed emission standards set under Environment (Protection) Act, 1986.
4. Cold Storage should be submitted the Onsite Disaster Management plan in its office within one month, which is according to the guideline of Factory Act, for safety of ammonia leakage.
5. Cold Storage should be compliance the conditions of NOC & Air & Water consent.
6. The industry shall ensure adequate plantation and green belt within its premises.
7. The unit should improve in house keeping.
8. Industry shall submit annual returns as per above mentioned rules. Also, Environmental Statement in prescribed form as per Rule 14 of Environment (Protection) Act, 1986.
9. This consent is valid only for above storage capacity. Industry shall obtain prior approval before making any modification in product/process/discharge/plant machinery failing which consent would be deemed void.
10. The industry should regularly operate and maintain air pollution control system so the it meet the stipulated norms of emissions as prescribed by the Board/MoEF and CC or otherwise mandatory.
11. The height of stack attached to 150 KVA D.G. set should be raise about 2.0 meter with canopy respectively from nearest roof top of the building.
12. According the guidelines of TTZ, the industry shall not operate D.G. Set without acoustic enclosure & D.G. Set operate through only commercial LPG.
13. If any consent fees balance then industry submitted the balance Air & Water consent fees within 15 days through online on H.O. account number & its receipt deposit its office.
14. Industry should be installed the Rain Water Harvesting in sent the compliance report for its within three month.
15. Industry compliance the guidelines of TTZ & its direction which issued by TTZ Authority, if the industry not compliance its then consent ultimately revoked.
16. Industry should submitted the License of fire Department and Explosive Department within one Month.
17. If any complain obtain in this office against your industry & its verify then your consent revoked.

Please note that consent to Operate will be revoked, in case of, non compliance to any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions regularly in this office.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .

SAPNA SRIVASTAVA

Digitally signed by SAPNA SRIVASTAVA
Date: 2022.03.11 19:53:09 +05'30'

**SAPNA SRIVASTAVA
REGIONAL OFFICER**



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
 Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. -
150162/UPPCB/Aligarh(UPPCBRO)/CTO/water/
HATHRAS/2022

Dated : 11/03/2022

To ,

Shri ANIL KUMAR
 M/s MAA PITAMBRA COLD STORAGE
 Khasra No -1355, 9va Kimi, Sadabad, JalesarRoad,sehpau,Hathras 281306,HATHRAS,
 HATHRAS

Sub : Consent under Section 25/26 of The Water (Prevention and control of Pollution) Act, 1974 (as amended) for discharge of effluent to M/s. MAA PITAMBRA COLD STORAGE

Reference Application No :15112537

Dated :11/03/2022

1. For disposal of effluent into water body or drain or land under The Water (Prevention and control of Pollution) Act,1974 as amended (here in after referred as the act) M/s. MAA PITAMBRA COLD STORAGE is hereby authorized by the board for discharge of their industrial effluent generated through ETP for irrigation/river through drain and disposal of domestic effluent through septic tant/soak pit subject to general and special conditions mentioned in the annexure ,in refrence to their foresaid application .
2. This consent is valid for the period from 03/02/2022 to 31/03/2025 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 27(2) of the Water (Previntion and Controt of Pollution) Act, 1974 as amended .

This consent is being issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board
SAPNA SRIVASTAVA

Digitally signed by SAPNA SRIVASTAVA
 Date: 2022.03.11 19:50:39 +05'30'

SAPNA SRIVASTAVA
REGIONAL OFFICER

Enclosed : As above
(condition of consent):

Copy to: Chief Environment Officer, C-4, U.P. Pollution Control Board, Lucknow

SAPNA SRIVASTAVA

Digitally signed by SAPNA SRIVASTAVA
 Date: 2022.03.11 19:50:50 +05'30'

SAPNA SRIVASTAVA
REGIONAL OFFICER

U.P. POLLUTION CONTROL BOARD, LUCKNOW

Annexure to Consent issued to M/s. MAA PITAMBRA COLD STORAGE vide

Consent Order No. 15112537/ Water

Dated : 11/03/2022

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of STORAGE OF POTATO- 53832.76 QUINTAL/YEAR.
2. The quantity of maximum daily effluent discharge should not be more than the following :

Effluent Discharge Details			
S.No	Kind of Effluent	Maximum daily discharge, KL/day	Treatment facility and discharge point
1	Domestic	1.6 KLD	Septic Tank

3. Arrangement should be made for collection of water used in process and domestic effluent separately in closed water supply system. The treated domestic and industrial effluent if discharged outside the premises, if meets at the end of final discharge point, arrangement should be made for measurement of effluent and for collecting its sample. Except the effluent informed in the application for consent no other effluent should enter in the said arrangements for collection of effluent. It should also be ensured that domestic effluent should not be discharged in storm water drain .
- 4(a) The domestic effluent should be treated in treatment plant so that the should be in conformity with the following norms dated treated effluent .

Domestic Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	AS PER UPPCB NORMS

- 4(b). The industrial effluent should be treated in treatment plant so that the treated effluent should be in conformity with the following norms. .

Industrial Effluent		
S.No	Parameter	Standard
1	Total Suspended Solids	AS PER UPPCB NORMS

5. Effluent generated in all the processes, bleed water, cooling effluent and the effluent generated from washing of floor and equipments etc should be treated before its disposal with treated industrial effluent so that it should be according to the norms prescribed under The Environment (Protection) Act, 1986 or otherwise mandatory .
6. The other pollutant for which norms have not been prescribed, the same should not be more than the norms prescribed for the water used in manufacturing process of the industry .
7. The method for collecting industrial and domestic effluent and its analysis should be as per legal Indian standards and its subsequent amendments/standards prescribed under The Environment (Protection) Act, 1986.
8. The treated domestic and industrial effluent be mixed (as per the provisions of Condition No. 2) and disposed of on one disposal point. This common effluent disposal point should have arrangement for flow meter/V Notch for measuring effluent and its log book be maintained .
9. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This Consent order is valid for M/s Maa Pitambara Cold Storage, Khasra no. 1355, Sahpau, Jalesar Road, Tahsil Sadabad Distt. Hathras.
2. This Consent order is valid for storage of 53832.76 Quintal/year upto dated 31.03.2025.
3. The industry must ensure full compliance of prescribed emission standards set under Environment (Protection) Act, 1986.
4. Cold Storage should be submitted the Onsite Disaster Management plan in its office within one month, which is according to the guideline of Factory Act, for safety of ammonia leakage.
5. Cold Storage should be compliance the conditions of NOC & Air & Water consent.
6. The industry shall ensure adequate plantation and green belt within its premises.
7. The unit should improve in house keeping.
8. The domestic effluent shall be discharged into septic tank followed by soak pits.
9. Industry shall submit annual returns as per above mentioned rules. Also, Environmental Statement in prescribed form as per Rule 14 of Environment (Protection) Act, 1986.
10. This consent is valid only for above storage capacity. Industry shall obtain prior approval before making any modification in product/process/discharge/plant machinery failing which consent would be deemed void.
11. The industry should regularly operate and maintain air pollution control system so the it meet the stipulated norms of emissions as prescribed by the Board/MoEF and CC or otherwise mandatory.
12. If any consent fees balance then industry submitted the balance Air & Water consent fees within 15 days through online on H.O. account number & its receipt deposit its office.

within three month.

15. Industry compliance the guidelines of TTZ & its direction which issued by TTZ Authority, if the industry not compliance its then consent ultimately revoked.
16. Industry should submitted the License of fire Department and Explosive Department within one Month.
17. If any complain obtain in this office against your industry & its verify then your consent revoked.

Please note that consent to Operate will be revoked, in case of, non compliance to any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions regularly in this office.

Issued with the permission of competent authority .

For and on behalf of U.P. Pollution Control Board .
SAPNA SRIVASTAVA

Digitally signed by SAPNA SRIVASTAVA
Date: 2022.03.11 19:51:06 +05'30'

SAPNA SRIVASTAVA
REGIONAL OFFICER

T. C
9

VAKALATNAMA

IN THE COURT OF National Green Tribunal, Principal Bench
O. A. No. 728 of 2024 New Del

NARAYAN SHARMA Piff./Petition/Appellant

Versus

STATE OF UTTAR PRADESH & ORS. Defdt./Respdts.

Know all to whom these presents shall come that I/we Anil Kumar & Sharma, Partner

m/s Maa Pitambra Cold Storage the above named Respondent-10 do hereby appoint,

SHARIQ ABBAS ZAIDI, MANSI CHAHAL
ADVOCATE

Chamber No. 7, Trishul Tower (infront of Pacific Mall)

Kaushambi, Ghaziabad (U.P.)

Tel : 9868369914, 0120-4115171

E-mail : info@sazaidiassociates.com

Website : www.sazaidiassociates.com

(hereinafter called the Advocates) to be my/our Advocate in the above-note case and authorise him/her:-

To act appear and plead in the above-noted case in the Court, or in any other Courts in which same may be tried or heard and also in the appellate Courts.

To sign, file and present pleading, appeals, Cross-objections or petitions of execution, review, revision, restoration, withdrawal, Compromise or other petitions, replies, objections, or Affidavits or other documents as may be deemed necessary or proper for the prosecutions of the said case in all its stages.

To file and take back documents.

To withdraw, or compromise the said case, or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said cause.

To take out execution proceedings.

To deposit draw and receive moneys and grant, receipts there for and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.

To appoint and instruct any other Legal Practitioner authorising him/her to exercise the power and authorities hereby conferred upon the advocate whenever they may think fit to do so.

And I/We, the undersigned to hereby agree ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes And I/We, undertake that I/we or my/our duly authorised agent would appear in the Court on all hearings.

And I/we the undersigned, do hereby agree not to hold the advocate or his substitute responsible for the result of the said cause in consequence of their absence from the court when the said cause is called up for hearing, or for any negligence of the said Advocate or his substitute.

And I/We, the undersigned, do hereby agree that in the event of the whole or any part of the fee agreed by me / us to be paid to the Advocate remaining unpaid they shall be entitled to withdraw from the prosecution of the said cause until the same is paid up. If any costs are allowed from an adjournment, the Advocate would be entitled to the same.

In witness where of I/We hereon to set my/our hand to these presents the contents of which have been understood by me/us this 31st day of July, 2024

Shariq

Accepted

Manshi



Client

Anand